



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 18th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 1

#### [DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WP(C)/1089/2018</a> FIXED	SUJATA BANIK <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MS A MAHANTA	MR. B D KONWAR SR. ADV. SC, AG MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR MS. M K BROWN ASSTT.S.G.I.
2	<a href="#">ITA/6/2022</a>	THE COMMISSIONER OF INCOME TAX AND ANR. <b>Versus</b> M/S PRIORITY MERCHANDISE PRIVATE LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	
3	<a href="#">PIL/25/2023</a>	MONOMOCHAN NATH LASKAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MR. D SAIKIA, AG, ASSAM GA, ASSAM SC, ELECTION COMMISSION,(R-5)
	<b>WITH</b> <a href="#">I.A.(Civil)/937/2023</a> in PIL/25/2023	MONOMOCHAN NATH LASKAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV	GA, ASSAM SC, GAD
4	<a href="#">WA/269/2023</a>	ASSAM GRAMIN VIKASH BANK AND 2 ORS. <b>Versus</b> JAYANTA KUMAR DEV	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR S CHAKRABORTY
	<b>WITH</b> <a href="#">I.A.(Civil)/1992/2023</a> in WA/269/2023	ASSAM GRAMIN VIKASH BANK AND 2 ORS. <b>Versus</b> JAYANTA KUMAR DEV	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
5	<a href="#">WA/363/2023</a> FIXED	SASWATI DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC

6	<b>WITH</b> <a href="#">WA/361/2023</a>	SHALINI KHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
7	<b>WITH</b> <a href="#">WA/364/2023</a>	GIRBANI DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
8	<b>WITH</b> <a href="#">WA/371/2023</a>	VIDISHA BODO AND ANR. <b>Versus</b> SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/2943/2023</a> in WA/371/2023	VIDISHA BODO AND ANR. <b>Versus</b> SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
9	<b>WITH</b> <a href="#">WA/373/2023</a>	MANISH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	GA, ASSAM SC, APSC
10	<a href="#">Cont.Cas(C)/775/2023</a> FIXED	DILIP KUMAR DUTTA <b>Versus</b> SUMIT SATTAWAN AND ANR	MR. A SARMA	MR. D SAIKIA (r-2) MR. S BORA (r-2)
11	<a href="#">I.A.(Civil)/1393/2023</a> WITH ITA/5/2021 (D/O) in ITA/5/2021	PR. COMMISSIONER OF INCOME TAX, SHILLONG <b>Versus</b> SHREE PRAKASH SINGH,	MR. S C KEYAL	
	<b>WITH</b> <a href="#">MC/34/2023</a>	PR. COMMISSIONER OF INCOME TAX, SHILLONG <b>Versus</b> SHREE PRAKASH SINGH,	MR. S C KEYAL	
12	<a href="#">I.A.(Civil)/203/2024</a> in WA/15932/2023	TILAK NATH <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> <a href="#">WA/15932/2023</a> (Filing Number)	TILAK NATH <b>Versus</b> THE STATE OF ASSAM AND 16 ORS F	MR. FIRUZ KHAN	
13	<a href="#">I.A.(Civil)/230/2024</a> in WA/15943/2023	THE INSURANCE MEDICAL OFFICER <b>Versus</b> SRI RAM GIRI AND 3 ORS.	MR F U BARBHUIYA MS S DAS P. GHOSH MR. S A MONDAL	SC, AG (A AND E) GA, ASSAM
	<b>WITH</b> <a href="#">WA/15943/2023</a> (Filing Number)	THE INSURANCE MEDICAL OFFICER <b>Versus</b> SRI RAM GIRI AND 3 ORS. (A)	MR F U BARBHUIYA	
14	<a href="#">I.A.(Civil)/398/2024</a> FIXED in WA/15726/2023	THE FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> M/S NIT TRADERS	MR B K SINGH MR D AKRAM	
	<b>WITH</b> <a href="#">WA/15726/2023</a> (Filing Number)	THE FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> M/S NIT TRADERS F	MR B K SINGH	

**- FOR FRESH ADMISSION WITH STAY/BAIL -**

- 15 [WA/79/2024](#) STATE OF ASSAM AND OTHERS MR. D NATH  
**Versus** SR. GA, ASSAM  
MEHBUB ALAM MAZUMDER AND 5 ORS.
- 16 [WA/94/2024](#) SUKCHAN ALI AND ORS MR. M U MONDAL SC, HIGHER EDU  
**Versus** MR K ISLAM GA, ASSAM  
THE STATE OF ASSAM AND 7 ORS MR A ALIM SK SC, REVENUE  
MR. A W MONDAL SC, PWD
- 17 [WP\(C\)/1522/2024](#) ATIQ AHMED MR I S MAZUMDAR MR. U SAIKIA  
CAVT. NO.02562/024, **Versus** THE AUTHORISED OFFICER, BANK OF MR. Z ISLAM  
BARODA AND 4 ORS SC, PNB  
FOR CAVEATOR

**- FOR FRESH ADMISSION WITHOUT STAY/BAIL -**

- 18 [WA/84/2024](#) MD. SABED ALI AND ORS MR. M A SHEIKH GA, ASSAM  
**Versus** MS F INTAZ SC, REVENUE  
THE STATE OF ASSAM AND 3 ORS.
- 19 [WA/93/2024](#) AHMED IBRAHIM MAZARBHUIYA MR. S ROY SC, ELEM. EDU  
**Versus** MR. M H LASKAR GA, ASSAM  
THE STATE OF ASSAM AND 3 ORS. M. HOSSAIN

**- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -**

- 20 [WA/347/2023](#) JLD CONSTRUCTION PRIVATE LTD MR. K N CHOUDHURY MR. P K TIWARI  
CAVT. NO.10372/023, **Versus** MR. M K DAS MR H GUPTA  
FIXED, CAVT./1037/2023 THE UNION OF INDIA AND 5 ORS. MR. U S BORA MR. B D DEKA (R-6)  
MR. M DAS (R-6)  
MR. A R GOGOI  
N CHAUDHURY (R-6)  
MR A BHATRA (R-6)  
MR A DEKA (R-6)  
DY.S.G.I.  
FOR CAVEATOR

**- ADMISSION WITH NOTICE SERVED - REPLY FILED -**

- 21 [PIL/60/2022](#) JUSTICE (RETD.) MR. BASU DEO MR D DEKA GA, ASSAM  
FIXED AGARWAL MR N J KUMAR ASSTT.S.G.I.  
**Versus** THE UNION OF INDIA AND 4 ORS.

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LEAVE NOTE OF ADVOCATES FOR 18/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024
14)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
15)	MS. B M CHETRI	15-03-2024	To	25-03-2024
16)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
17)	MR. S BANIK	18-03-2024	To	21-03-2024
18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024





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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>TO BE SPOKEN TO</u></b>			
1 <a href="#">WP(C)/5834/2017</a>	JAI PRAKASH SARMA <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS.	DR.B AHMED MS. N SHYAMAL MR A KALITA MR.N HAQUE MR. U K NAIR MRK UDDIN MR.A K AZAD MR.A U AHMED	MS. N MODI,R S DUTTA,R MR. S DUTTA, SR.ADV.R C SHARMA,R R A HAZARIKA
<b><u>MOTION</u></b>			
2 <a href="#">Cont.Cas(C)/146/2024</a>	SAMSER ALI AHMED <b>Versus</b> J.B. EKKA AND 6 ORS.	MS A KHATUN	
3 <a href="#">Cont.Cas(C)/148/2024</a>	KISHOR KUMAR KANOO AND 10 ORS. <b>Versus</b> DIGANTA BARUAH	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	
4 <a href="#">Cont.Cas(C)/149/2024</a>	PROSENJIT DAS <b>Versus</b> J B EKKA	MR. K MIRA MR. H A LASKAR	
5 <a href="#">Cont.Cas(C)/150/2024</a>	JURI KALITA DUWARAH <b>Versus</b> RAHUL CHANDRA DAS AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	
6 <a href="#">WP(C)/843/2024</a>	PUJA BHUYAN SINGHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K SINGHA MR G PATHAK	SR. GA, ASSAM SC, REVENUE
7 <a href="#">WP(C)/898/2024</a>	SAHIDUL ALOM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K MIRA MS. L WAJEEDA	GA, ASSAM SC, IRRIGATION
8 <a href="#">WP(C)/991/2024</a> FIXED	GANESH BALMIKI <b>Versus</b> THE STATE OF ASSAM AND5 ORS	MR. S C BISWAS MR. F A HASSAN MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, FOREST
9 <a href="#">WP(C)/1065/2024</a> FIXED	RUDRA KANTA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM

10	<a href="#">WP(C)/1191/2024</a> FIXED	PURNIMA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	GA, ASSAM SC, REVENUE
11	<a href="#">WP(C)/1196/2024</a> FIXED	SAHAB UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S M ABDULLAH P MS F HUSSAIN MD S HOQUE MR. M DEKA MS. E SIDDIQUI	GA, ASSAM SC, REVENUE
12	<a href="#">WP(C)/1347/2024</a> FIXED	SUMTINTHANG HMAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, REVENUE SC, DIMA HASAO
13	<a href="#">WP(C)/1375/2024</a> FIXED	JAYANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN SMTI H DEVI	SC, FOREST
	<b>WITH</b> <a href="#">I.A.(Civil)/830/2024</a> <b>in</b> <a href="#">WP(C)/1375/2024</a>	JAYANTA DAS <b>Versus</b> MUJIBUR RAHMAN CHOUDHURY AND 4 ORS B	MR. J I BORBHUIYA MR. A B T HAQUE	SC, FOREST
14	<a href="#">WP(C)/1512/2024</a>	ABHINANDAN DUTTA <b>Versus</b> ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS	MR. S BISWAS MS S BORUAH MS D DEVI	SC, APGC
15	<a href="#">WP(C)/1513/2024</a>	MONOJ DEWANJI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	SC, IWT SC, FINANCE
16	<a href="#">WP(C)/1535/2024</a>	BASISTHA PATGIRI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
17	<a href="#">WP(C)/1542/2024</a>	G/115170 EX HAV /GD KRISHNA KUMAR SHARMA <b>Versus</b> UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	DY.S.G.I.
18	<a href="#">WP(C)/1547/2024</a>	MALATI THAKURIA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K BORO	SC, AG SC, HEALTH SC, FINANCE
19	<a href="#">WP(C)/1555/2024</a>	GIAS UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
20	<a href="#">WP(C)/1559/2024</a>	JAYSHREE MAJUMDER <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M K BORO	SC, HEALTH
		<b>ADMISSION</b>		
21	<a href="#">WP(C)/5089/2017</a> FIXED, WITH OFFICE NOTE	ANANDA RAM DAS <b>Versus</b> THE STATE OF ASSAM and 13 ORS.	MR.M SARMA MS.I DEKA MR.R SARMA	MR. D DAS SR. ADV (R-7,11,12) MR.M K MISRA(R-8,13&14) MR.S SAIKIA(R- 7,9,11&12) MR.P S BHATTACHARYAR-10 MR.D BHATTACHARYA(R-10) MR.M CHOUDHURY(Sr.Adv.)(R-8,13&14) MR H K NATH (R-7,11,12) MR.V A CHOWDHURY(R-8,13&14) SC, CBI MR.S CHAKRABARTY(R-7,9,11&12) SC, GHC

22	<a href="#">WP(C)/692/2022</a> B/O	SURESH KUMAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. S BORA	ASSTT.S.G.I.
23	<a href="#">WP(C)/2544/2022</a> FIXED	SASHI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J PATOWARY MR D K ROY	MR. U K NAIR (r-5) SC, FINANCE AND TAXATION MR. D NANDI MRS. S P NAIR (r-5) MS P SARMAH MR. M P SARMA (r-5) MS S SARMA HAZARIKA (r-5) MR. A BORO (r-5) MR A CHAKRABORTY (r-5)
24	<a href="#">WP(C)/1102/2023</a> FIXED	MONIKANCHAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, P AND R.D. GA, ASSAM
25	<a href="#">WP(C)/1314/2023</a> B/O	RAMANUJ CHAKRABORTY AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR G J SHARMA MR S NATH	SC, P AND R.D.
26	<a href="#">WP(C)/1625/2023</a> FIXED	NARAYAN CHANDRA DE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS D MAHANTA	SC, PWD
27	<a href="#">WP(C)/1924/2023</a> B/O	NAYAN JYOTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI	GA, ASSAM SC, A.H and V. DEPT.
28	<a href="#">WP(C)/2076/2023</a> FIXED	SANTIMONI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, HEALTH
29	<a href="#">WP(C)/3758/2023</a>	DR TARINI DEV GOSWAMI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR G J SHARMA MR S NATH	MR. U K GOSWAMI MR. U K GOSWAMI MR. D GOGOI (R-2,4) MS P AGARWAL DY.S.G.I. SC, U G C
30	<a href="#">WP(C)/5758/2023</a> FIXED	NEKIBUR ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT
31	<a href="#">WP(C)/5999/2023</a> B/O	KUSHAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, AG SC, FINANCE SC, TREASURY
32	<a href="#">WP(C)/6882/2023</a> FIXED	SUMANTA GHOSH AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R K TALUKDAR MR. R BORO	MR. K GOGOI DY.S.G.I.
33	<a href="#">WP(C)/6886/2023</a> FIXED	GS 192257X MD HASHIM ANSARI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D BORAH	MR. B CHAKRAVARTY MS. R B BORA SC, ICAR DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/152/2024</a> <b>in</b> WP(C)/6886/2023	THE UNION OF INDIA AND 5 ORS <b>Versus</b> GS 192257X MD HASHIM ANSARI	DY.S.G.I.	MR. D BORAH
34	<a href="#">WP(C)/7401/2023</a> B/O	DHRUBAJYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM SC, A.H and V. DEPT.
35	<a href="#">WP(C)/161/2024</a> FIXED	NASIR UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. S N TAMULI (R-6) MR AZIZUR RAHMAN (R-6) MS ASFIA AHMED (R-6) MS P DEKA (R-6) SC, REVENUE
36	<a href="#">WP(C)/1005/2024</a> FIXED	RAJKUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP	SC, CO OP GA, ASSAM

37	<a href="#">WP(C)/1019/2024</a> FIXED	HRIDAYA NANDA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP	SC, CO OP GA, ASSAM
<b>ORDERS</b>				
38	<a href="#">Cont.Cas(C)/374/2020</a>	NALINI KUMAR BORAH <b>Versus</b> RAKESH KUMAR AND ANR.	MR. K N CHOUDHURY MR. R M DEKA	MR. N UPADHAYAY MR. P N GOSWAMI
39	<a href="#">Cont.Cas(C)/274/2022</a> FIXED	MRINMOY KUMAR DAWKA <b>Versus</b> DIGANTA BORAH AND ANR	MR T CHAKRABORTY MR. D CHOUDHURY	
40	<a href="#">Cont.Cas(C)/65/2023</a> FIXED	MOBARAK ALI <b>Versus</b> JAYANT NARLIKAR, IAS	MR. D A KAIYUM MR. M S MONDAL	MR. D SAIKIA MR. B GOGOI MR A CHALIHA
41	<a href="#">Cont.Cas(C)/249/2023</a>	MANJU CHANDA <b>Versus</b> SHANTANU P GOTMARE	MR B MALAKAR	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
42	<a href="#">Cont.Cas(C)/767/2023</a>	NITUMANI SARMA <b>Versus</b> PABAN KUMAR BARTHAKUR AND ANR	MD. A MATLIB	MS. M DEVI (R-1) MR. A DAS (R-1) MS. M D BORAH (r-2) MR R B GOSWAMI (r-2)
43	<a href="#">WP(C)/5567/2023</a> FIXED	NAYAN DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MR. A TALUKDAR ( R-1) MR. D P BORAH (R-7 & R-8) MR R M DAS (R-2, R-3 & R-4) SC, GMCH SC, HEALTH AND F W SC, G U
44	<a href="#">WP(C)/5569/2023</a> FIXED	RANJANA DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MR. D P BORAH (R-7 & R-8) MR R M DAS (R-2, R-3, R-4) MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
45	<a href="#">WP(C)/5571/2023</a> FIXED	PRANAB KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
46	<a href="#">WP(C)/5582/2023</a> FIXED	BEAUTY SAHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
47	<a href="#">WP(C)/5583/2023</a> FIXED	SWADHINATA DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) MR. D P BORA (R-7 & R-8) MR R M DAS (R-2, R-3, R-4) MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U SC, HEALTH
48	<a href="#">Review.Pet./23/2024</a> FIXED, WITH WP(C)/2883/2021 (D/O)	JAGEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MS. P DAS, SC, SECONDARY EDU. DEPTT. GOVT. OF ASSAM



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LEAVE NOTE OF ADVOCATES FOR 18/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024
14)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
15)	MS. B M CHETRI	15-03-2024	To	25-03-2024
16)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
17)	MR. S BANIK	18-03-2024	To	21-03-2024
18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024
21)	MS B DEVI	18-03-2024	To	20-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 18th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

#### [DIVISION BENCH-II]

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE M.R. PATHAK AND HONOURABLE MR. JUSTICE N. SAILO, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	<a href="#">WP(C)/608/2020</a> WITH LCR	NABIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR F U BARBHUIYA MR. M H ANSARI MS J SAIKIA MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	<a href="#">WP(C)/688/2020</a> WITH LCR	ABDUL NOOR @ MD. ABDUL NUR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. K K BHUYAN MS P BARUAH MR B DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	<a href="#">WP(C)/1070/2020</a> WITH LCR	HAWA BEWA @ HAWA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	<a href="#">WP(C)/3287/2020</a> WITH LCR	MAMTAZ BEGUM @ MAMATAZ BEGAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S B RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	<a href="#">WP(C)/5505/2020</a> WITH LCR	SUBAN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	<a href="#">WP(C)/1546/2024</a>	SAMELA KHATUN @ CHAMELA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	<a href="#">WP(C)/1548/2024</a>	MOYNUDDIN @ MD. MAYNUDDIN SK <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

#### **ADMISSION**

8	<a href="#">WP(C)/4140/2017</a> WITH LCR	MD. ABU BAKKAR SIDDIQUE <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.S NEOG MS.S G BARUAH MS.Q RAI MS.S SANGMA	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
9	<a href="#">WP(C)/4154/2017</a> WITH LCR	MD. KASHEM ALI <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MS.P BASFORE MRB SARKAR	GA, ASSAM ASSTT.S.G.I.
10	<a href="#">WP(C)/4236/2017</a> WITH LCR	JAHANARA BEGUM <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
11	<a href="#">WP(C)/4265/2017</a> WITH LCR	MUSSTT. SABIYA KHATOON @ SUFIYA BEGUM @ CHUPIYA KHATUN @ SUFIYA KHATUN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.B ISLAM MR.S HUSSAIN	GA, ASSAM ASSTT.S.G.I.
12	<a href="#">WP(C)/4360/2017</a> WITH LCR	ANANTA MANDAL <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
13	<a href="#">WP(C)/4448/2017</a> WITH LCR	NABIRAN NESSA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.B HUSSAIN MR.A K HUSSAIN MR A HAQUE	GA, ASSAM ASSTT.S.G.I.
14	<a href="#">WP(C)/4598/2017</a> WITH LCR	TAMEJ ALI @ TOMEJ ALI @ TAMEJ UDDIN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MD.S ISLAM MS.S BORO MR.B PAUL	GA, ASSAM ASSTT.S.G.I.
15	<a href="#">WP(C)/4608/2017</a> WITH LCR	DULALI SARKAR <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. P C DEY MR. I HAQUE	GA, ASSAM ASSTT.S.G.I.
16	<a href="#">WP(C)/4719/2017</a> WITH LCR	SAKINA KHATUN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.M DEKA MR.S HOQUE MS.S N RENGMA	GA, ASSAM ASSTT.S.G.I.
17	<a href="#">WP(C)/4991/2017</a> WITH LCR	SALEHA KHATUN <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM(R. 2 TO 8.) ASSTT.S.G.I.R. 1.
18	<a href="#">WP(C)/3444/2018</a> FIXED	HANUFA BIBI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
19	<a href="#">WP(C)/8771/2018</a>	MINATI RAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (r-1 TO 5) MR. S ALI (r-1 TO 5) SC, HEALTH MR. H KAKATI
20	<a href="#">WP(C)/268/2019</a>	KULSUM @ KULSUMA @ KULSUM <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MRS S N KHANDAKAR MR. M A LASKAR MR. S AHMED MR K TALUKDAR	MR. S C KEYAL SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	<a href="#">WP(C)/1552/2019</a> WITH LCR	JUBBAR ALI @ ABDUL JUBBAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	<a href="#">WP(C)/5862/2019</a> WITH LCR	GOLAPI MANDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P K ROYCHOUHDURY MR. N G KUNDU MR G DEKA MR V KUNDU	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

23	<a href="#">WP(C)/6430/2019</a>	PARITUSH SARKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN SUSHMITA SENGUPTA MS A BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	<a href="#">WP(C)/6615/2019</a> WITH LCR	ABDUL KHALEK <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	<a href="#">W.P.(CrI.)/36/2023</a> FIXED	MINHAZ MANDAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B C DEKA MR. A RAHMAN	GA, ASSAM MR H DAS
26	<a href="#">WA/268/2023</a> CAVT. NO.07442/023, FIXED, CAVT./744/2023	BANABINA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR P BHARDWAJ SC, BTC FOR CAVEATOR MR. D J BORAH

**ORDERS**

27	<a href="#">Review.Pet./31/2020</a> IN WP(C)/3189/2016 (D/O), WITH LCR	ELIZA BEGUM @ ELIZA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	<a href="#">Review.Pet./54/2021</a> IN WP(C)/4759/2019 (D/O), WITH LCR	HAREJ ALI @ HARAJ ALI @ HAREJ <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR A RASHID MS S PARVEEN MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	<a href="#">I.A.(Civil)/2518/2023</a> in WP(C)/4396/2023	ANNA KHATUN, <b>Versus</b> UNION OF INDIA AND 5 ORS,	MD A ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

**WITH**

[WP\(C\)/4396/2023](#)  
WITH LCR

ANNA KHATUN  
**Versus**  
UNION OF INDIA AND 5 ORS

MR. M HOQUE  
MD A ALI

GA, ASSAM  
SC, NRC  
DY.S.G.I.  
SC, F.T  
SC, ELECTION  
COMMISSION.

30	<a href="#">I.A.(Civil)/3663/2023</a> in Review.Pet./13944/2023	MUKBUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
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**WITH**

[Review.Pet./13944/2023](#)  
(Filing Number)

MUKBUL HUSSAIN  
**Versus**  
THE UNION OF INDIA AND 5 ORS. E

MS. D GHOSH

31	<a href="#">I.A.(Civil)/3706/2023</a>	MUKBUL HUSSAIN, <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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LEAVE NOTE OF ADVOCATES FOR 18/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024
21)	MS B DEVI	18-03-2024	To	20-03-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 18th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 3

[THIS BENCH WILL SIT AT 2:00 PM

THE DIVISION BENCH-II AND SINGLE BENCH OF  
HONOURABLE MR. JUSTICE NELSON SAILO WILL SIT  
AGAIN AFTER RISING OF THIS BENCH, IF TIME  
PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	<a href="#">Review.Pet./34/2021</a> FIXED, IN WP(C)/550/2016 (D/O)	RAHIMUDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	<a href="#">Review.Pet./8/2022</a> FIXED, IN WP(C)/7412/2016 (D/O), WITH LCR	KAHINUR BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	<a href="#">Review.Pet./35/2022</a> FIXED, IN WP(C)/5466/2016 (D/O)	SAFARA BEGUM @ SAPARA BEGUM @ CHAPARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	<a href="#">Review.Pet./71/2023</a> FIXED, IN WP(C)/7201/2016 (D/O), WITH LCR	PADDA SARKAR @ PADDA RANI SARKAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T

LEAVE NOTE OF ADVOCATES FOR 18/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
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17)	MR. S BANIK	18-03-2024	To	21-03-2024
18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024
21)	MS B DEVI	18-03-2024	To	20-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday, 18th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 4

[RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS  
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TO BE SPOKEN TO</b>				
1	<a href="#">WA/5/2023</a> CAVT. NO.00302/023, AT 10:15 AM	NIROD SARMA <b>Versus</b> SAFIQUR RAHMAN AND 23 ORS	MR K K MAHANTA (Sr. Advocate) MR. A CHAMUAH MR. S D ROY	MR. K N CHOUDHURY MR. J PATOWARY FOR CAVEATOR MR. H K DAS(SC, GHC)
	<b>WITH</b>			
2	<a href="#">WA/71/2023</a>	THE GAUHATI HIGH COURT AND 3 ORS <b>Versus</b> SAFIQUR RAHMAN AND 20 ORS	MR H K DAS SC, GHC	MR. K N CHOUDHURY FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 18/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
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18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024







## THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 18th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">WP(C)/4064/2023</a> CAVT. NO.07202/023, (AT 10:15 AM)	NATUN MELANG MIN SILPA SAMABAI SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR H DAS MR. P TELI	GA, ASSAM MR. P SARMAH MR D BARUAH SC, FISHERY FOR CAVEATOR
<b>WITH</b>				
2	<a href="#">WP(C)/4002/2023</a> CAVT. NO. 07202/023,	KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM MR. P SARMAH MR. D BARUAH MS. T SOM (r 6) MR. P K BORDOLOI SC, FISHERY FOR CAVEATOR
<b>WITHDRAWAL</b>				
3	<a href="#">WP(C)/5663/2019</a> B/O	M/S RUPA ENTERPRISES <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND 5 ORS	MR B SARMAH MR G PATHAK MR. S Z RAHMAN MR. A DEB MR B ISLAM	MS G SARMAH SC, RAILWAY
4	<a href="#">WP(C)/6931/2023</a> B/O	ZAKARIA AHMED AND 39 ORS <b>Versus</b> THE ASSAM PHARMACY COUNCIL AND 6 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	SC, HEALTH
5	<a href="#">WP(C)/7029/2023</a> B/O	YOUHANA SK AND 39 ORS <b>Versus</b> THE ASSAM PHARMACY COUNCIL AND 6 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	SC, HEALTH
6	<a href="#">WP(C)/7036/2023</a> B/O	SAFIUL ISLAM KHAN AND 51 ORS <b>Versus</b> THE ASSAM PHARMACY COUNCIL AND 6 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	SC, HEALTH
<b>MOTION</b>				
7	<a href="#">WP(C)/766/2024</a> CAVT. NO.00892/024, FIXED	JAGADISH CH BRAHMA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MR R A AHMED MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR

8	<a href="#">WP(C)/768/2024</a> CAVT. NO.00902/024, FIXED	JAGADISH CH BRAHMA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MR R A AHMED MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR SC, HEALTH
9	<a href="#">WP(C)/1397/2024</a> FIXED	ELITE AGENCY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K SHARMA	SC, HEALTH
10	<a href="#">WP(C)/1511/2024</a>	SAIFUL ISLAM AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	DY.S.G.I. SC, WATER RESOURCE
11	<a href="#">WP(C)/1523/2024</a>	SUBAL BHOWMIK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
12	<a href="#">WP(C)/1524/2024</a>	SUJIT MAJUMDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
13	<a href="#">WP(C)/1527/2024</a>	MD. FAZAR ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
14	<a href="#">WP(C)/1529/2024</a>	KISHALAY GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
15	<a href="#">WP(C)/1530/2024</a>	SHYAMAL PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
16	<a href="#">WP(C)/1537/2024</a>	BIREN CHANDRA BAISHYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K M HALOI SC, LEGAL AID	GA, ASSAM
17	<a href="#">WP(C)/1540/2024</a>	M/S SAIKIA ENTERPRISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS C DAS MS. M BORGHAIN	SC, IRRIGATION
18	<a href="#">WP(C)/1543/2024</a>	DINESH TALUKDAR AND 16 ORS <b>Versus</b> THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA	SC, HEALTH
19	<a href="#">WP(C)/1545/2024</a>	MD. ABDUL MATIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
20	<a href="#">WP(C)/1552/2024</a>	SEWA ASHRAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P P MEDHI MR G BARGAYARY	GA, ASSAM
21	<a href="#">WP(C)/1553/2024</a>	SACHINDRA RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. C SHARMA D JAIN	DY.S.G.I. SC, WATER RESOURCE

**ORDER (STAY VACATING)**

22	<a href="#">I.A.(Civil)/3792/2023</a> B/O in WP(C)/5427/2023 <b>WITH</b> <a href="#">WP(C)/5427/2023</a>	M/S OMEGA SECURITY SOLUTIONS, <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S BORTHAKUR	MR H K DAS DY.S.G.I.
		M/S BODOLAND SECURITY SERVICES <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. U K NAIR MR H K DAS MR. A BORO MR N K SARMA	MR S BORTHAKUR (R5) MRS. A GAYAN MR SAURADEEP DEY (R5) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2911/2023</a> in WP(C)/5427/2023	M/S BODOLAND SECURITY SERVICES <b>Versus</b> M/S BUDI RAM BORO AND 3 ORS.	MR. U K NAIR MR. A BORO	MR. A GAYAN

**ORDER (IMPLEADMENT OF PARTY)**

**ADMISSION**

23	<a href="#">WP(C)/5195/2023</a> PART-HEARD, FIXED	M/S NIHARIKA ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, HEALTH
24	<a href="#">WP(C)/7069/2017</a>	ANIMA OJAH <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.A R SIKDAR MS.S PARVEEN MR.N AHMED MR.A ALI	GA, ASSAM
25	<a href="#">WP(C)/6318/2018</a>	M/S. S.S. ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S ALI MR. J C GOGOI MR. D HANDIQUE MR. K KALITA MR R KALITA MR. N GOGOI MR. H KAKATI	GA, ASSAM MR R DHAR, SC, HANDLOOM & TEXTILE MR P NAYAK SC, FINANCE
26	<a href="#">WP(C)/6723/2018</a>	CHARIDUAR BRAHMAPUTRA AND KHALOIBEEL FISHERY CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MRS R DEKA MR. D KALITA	SC, CO OP GA, ASSAM
27	<a href="#">WP(C)/6830/2018</a>	SANJOY KUMAR DESHMUKH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D J BARMAN	SC, WATER RESOURCE SC, FINANCE DEPTT.
28	<a href="#">WP(C)/6887/2018</a>	GOPAL SARKAR @ GOPAL CH. SARKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
29	<a href="#">WP(C)/2655/2021</a>	M/S G. K. AGRO INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH A CHAKMA L CHOUDHURY	MR. S CHAMARIA (r-3) MR. M MAHANTA (R NO.3) MR A N SARMAH (r-3) MR M M ZAMAN (r-3) SC, INDUSTRIES
30	<a href="#">WP(C)/3200/2021</a>	SANTOSH MALO <b>Versus</b> ASSAM FISHERY DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, AFDC
31	<a href="#">Arb.P./23/2023</a>	M/S G. T. C. INDIA <b>Versus</b> UNION OF INDIA AND ANR.	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
32	<a href="#">WP(C)/1872/2023</a>	ASHA HAQUE ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC. WATER RESOURCE DEPTT.
<b>ORDERS</b>				
33	<a href="#">Cont.Cas(C)/176/2016</a>	DWIPEN DEKA <b>Versus</b> KUJENDRA DOLEY and ORS.	MR.P DAS MR. SURAJIT DUTTA MRR K MOUR MR.R DUBEY MS.A B KAYASTHA MS. I DAS MS.R DAS	MR.N HAQUE(R- 1&2)(R-2) MR. P N GOSWAMI (r-4) MR.A K AZAD(R- 1&2)(R-2) MR. D GOGOI (r-4) MS. M KALITA (r-4) MR.KHAYERUDDIN(R- 1&2)(R-2)
34	<a href="#">Cont.Cas(C)/52/2022</a>	MD. MUSLIM ALI <b>Versus</b> SRI AKASH DEEP, IAS AND ORS.	MRS A BUJARBARUAH MS N DAS	
35	<a href="#">WP(C)/8425/2022</a> B/O	DILIP BORA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	SC, AG MR. S K MEDHI (R-6) SC, IRRIGATION SC, FINANCE
36	<a href="#">Cont.Cas(C)/400/2023</a>	BIRENDRA NATH BHUYAN <b>Versus</b> CHANDAN SARMA AND ORS	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	MR D KALITA (R-3)

37	<a href="#">Cont.Cas(C)/605/2023</a> FIXED, WITH WP(C)/5565/2020 (D/O)	SAGIR AHMED <b>Versus</b> RAVI KUMAR SINHA AND 5 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS R BEGUM	MR. A K RAY (R3 TO 6) MR. I GOGOI (R3 TO 6) MRS. A GAYAN MISS T DAS (R3 TO 6)
38	<a href="#">I.A.(Civil)/2188/2023</a> FIXED in WP(C)/2315/2018 <b>WITH</b> <a href="#">WP(C)/2315/2018</a>	RHINO BAMBOO INDUSTRY AND ANR. <b>Versus</b> THE UNION OF INDIA AND 10 ORS  RHINO BAMBOO INDUSTRY AND ANR. <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MS. S CHAKRAVARTY  MR. K N CHOUDHURY, SENIOR ADVOCATE MS. S CHAKRAVARTY	ASSTT.S.G.I.  MR S SANCHETI MS S BHUMIJ MR. A SANCHETI MR. A SANCHETI MR. R C SANCHETI ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS S C KEYA
39	<a href="#">WP(C)/2753/2023</a>	TAPAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
40	<a href="#">WP(C)/6813/2023</a> B/O	MUNNAF AHMED <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR P P MEDHI MR G BARGAYARY	MRS. R DEVI (r-1) DY.S.G.I. SC, PWD SC, HEALTH
41	<a href="#">WP(C)/325/2024</a> FIXED	M/S SARMA ART COTTAGE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS	SC, ELEM. EDU MR. A NARZARI (r-8) SC, SSA SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 18/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024
14)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
15)	MS. B M CHETRI	15-03-2024	To	25-03-2024
16)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
17)	MR. S BANIK	18-03-2024	To	21-03-2024
18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024
21)	MS B DEVI	18-03-2024	To	20-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

**[ For Monday, 18th March 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Crl.A./284/2022</a> WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED	MD. MAJIB ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S R RABHA MS D KALITA MR S PAUL	MS. M BARMAN (AS LEGAL AID COUNSEL FOR R- 2 & 3) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/671/2022</a> <b>in</b> Crl.A./284/2022	MD. MAJIB ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S PAUL	PP, ASSAM
2	<a href="#">Crl.A./319/2022</a> 1 Y 4 M 2 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED	KHANDAKAR MEZBAHUL ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	MRS DIPANJALI BORPUJARI (R-2) PP, ASSAM
3	<a href="#">CRL.A(J)/52/2023</a> 1 Y 1 M 5 D :WITH LCR 4 FILES, P.B.-2, FIXED	KHADEM MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. NURUL HASAN (AMICUS CURIAE)	PP, ASSAM
4	<a href="#">CRL.A(J)/134/2023</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED	RAM LOCHAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1144/2023</a> <b>in</b> CRL.A(J)/134/2023	RAM LOCHAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K MUNIR	PP, ASSAM
5	<a href="#">I.A.(CrI.)/289/2023</a> WITH LCR 6 FILES, P.B.-2, FIXED <b>in</b> Crl.A./123/2023	JAGAT DAS <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./123/2023</a>	JAGAT DAS <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS	PP, ASSAM
6	<a href="#">Crl.A./363/2023</a> WITH OFFICE NOTE, LCR 4 FILES	MD. SHAHIL KHAN @ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NATH MR R DHAR MR S BORTHAKUR MD. A MATLIB MR H P NEPAL A R HAZARIKA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/910/2023</a> <b>in</b> Crl.A./363/2023	MD. SHAHIL KHAN @ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NATH MR R DHAR MD. A MATLIB	PP, ASSAM

7	<a href="#">CrI.A./15/2024</a> WITH OFFICE NOTE, LCR FILES, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/58/2024</a> <b>in</b> CrI.A./15/2024	BARUN BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN MR. F RAHMAN	PP, ASSAM
8	<a href="#">CrI.A./23/2024</a> WITH OFFICE NOTE, FIXED	BARUN BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR. RAJIB BANIK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN MR. F RAHMAN MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM PP, ASSAM
9	<a href="#">CrI.A./24/2024</a> WITH OFFICE NOTE, LCR 3 FILES, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/82/2024</a> <b>in</b> CrI.A./24/2024	JOYNAL ABEDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
10	<a href="#">CrI.A./51/2024</a> WITH OFFICE NOTE, FIXED	JOYNAL ABEDIN <b>Versus</b> THE STATE OF ASSAM AND ANR. HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NIA
11	<a href="#">I.A.(CrI.)/79/2024</a> WITH OFFICE NOTE, FIXED <b>in</b> CrI.A./155/2024 <b>WITH</b> <a href="#">CrI.A./155/2024</a> (Filing Number) <b>WITH</b> <a href="#">I.A.(CrI.)/157/2024</a> (Filing Number)	NAREN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR. NAREN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR. E	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM MR F HAQUE	PP, ASSAM
12	<a href="#">I.A.(CrI.)/198/2024</a> WITH LCR 5 FILES, P.B.-2, FIXED <b>in</b> CrI.A./213/2023 <b>WITH</b> <a href="#">CrI.A./213/2023</a> <b>WITH</b> <a href="#">I.A.(CrI.)/506/2023</a> <b>in</b> CrI.A./213/2023	NAREN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR. E HASIMUDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR. HASIMUDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F HAQUE MR M AHMED MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM PP, ASSAM
13	<a href="#">I.A.(CrI.)/263/2024</a> <b>in</b> CrI.A./1895/2024 <b>WITH</b> <a href="#">CrI.A./1895/2024</a> (Filing Number) <b>WITH</b> <a href="#">I.A.(CrI.)/1896/2024</a> (Filing Number)	MD. RAHMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. RAHMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. H RAHMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MR. P BORAH MRS K M SAIKIA MR. P BORAH MR. P BORAH	PP, ASSAM
<b>HEARING</b>				
14	<a href="#">CrI.A./85/2018</a> WITH LCR 6 FILES, P.B.-2, FIXED	AMIR BHUYAN @ AMIR ALI BHUYAN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. N ZAMAN MR. A M BORA (A 2-7) MR. N ALAM MR. A GANGULY MR N J DAS MR. R ALI MR A HAQUE (A 2-7) MR A CHOUDHURY MR T CHHETRI MR. N MAHAJAN MR. V A CHOWDHURY (A 2-7) MR P K DAS	MR S M ABDULLAH P(R-2) MS F HUSSAIN(R-2) MR R ISLAM(R-2) MR S RAHMAN(R-2) PP, ASSAM

15	<b>WITH</b> <a href="#">Crl.A./82/2018</a>	MUSTAK ALI @ GOLAP MOSTAFA @ GOLAM MOSTAFA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	MR S M ABDULLAH P(R-2) MR. R ISLAM(R-2) MR. A M KHAN MR. S RAHMAN(R-2) MR A HAQUE MR. R I DEWAN PP, ASSAM
16	<a href="#">Death Sentence Ref./4/2019</a> WITH LCR 4 FILES, P.B.-4	THE STATE OF ASSAM <b>Versus</b> SRI BIKASH DAS	PP, ASSAM	MR. A M BORA(AMICUS CURIAE) MR. A DHAR(AMICUS CURIAE)
17	<b>WITH</b> <a href="#">CRL.A(J)/92/2019</a> 4 Y 9 M 13 D :	BIKASH DAS <b>Versus</b> THE STATE OF ASSAM	MR. ARUNANGSHU DHAR, AMICUS CURIAE	PP, ASSAM
18	<b>WITH</b> <a href="#">CRL.A(J)/114/2019</a>	BIKASH DAS <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
19	<a href="#">WP(C)/3229/2020</a> FIXED	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY MR. J SINHA	SC, GMC SC, GDD
20	<a href="#">Crl.A./268/2023</a> 0 Y 8 M 19 D :WITH LCR 4 FILES, P.B.-2, B/O	KURAN ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024
14)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
15)	MS. B M CHETRI	15-03-2024	To	25-03-2024
16)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
17)	MR. S BANIK	18-03-2024	To	21-03-2024
18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024
21)	MS B DEVI	18-03-2024	To	20-03-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 18th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">I.A.(Civil)/3102/2022</a> FIXED in El.Pet./5/2021 <b>WITH</b> <a href="#">El.Pet./5/2021</a>	KARIM UDDIN BARBHUIYA <b>Versus</b> ANAMUL HAQUE  ANAMUL HAQUE <b>Versus</b> KARIM UDDIN BARBHUIYA	MR. K P PATHAK MR. R BORA Mr. A Baruah  MR D K MISHRA MR. M NATH MR. B PRASAD MR. A BHATTACHARJEE MR. D J KAPIL N ISLAM	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL  MR H I CHOUDHURY MR. K P PATHAK MR. R BORA Mr. A Baruah
	<b>WITH</b> <a href="#">I.A.(Civil)/241/2022</a> in El.Pet./5/2021	KARIM UDDIN BARBHUIYA <b>Versus</b> ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	MR. N ISLAM
	<b>WITH</b> <a href="#">I.A.(Civil)/242/2022</a> in El.Pet./5/2021	KARIM UDDIN BARBHUIYA <b>Versus</b> ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	

LEAVE NOTE OF ADVOCATES FOR 18/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024
14)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024

15)	MS. B M CHETRI	15-03-2024	To	25-03-2024
16)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
17)	MR. S BANIK	18-03-2024	To	21-03-2024
18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024
21)	MS B DEVI	18-03-2024	To	20-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday,18th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 8

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V**

**THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE M.R PATHAK AND HIS LORDSHIP, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6408/2023</a> FIXED	ARUN CH KALITA <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. K GOGOI DY.S.G.I.
2	<a href="#">WP(C)/6898/2023</a> FIXED	HIRANYA SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM MR. T C CHUTIA, ADDITIONAL SENIOR GOVT ADVOCATE (R-2,3,4) MS G HAZARIKA, SC, REVENUE DEPARTMENT.
3	<a href="#">WP(C)/7337/2023</a> FIXED	SHEULY LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU
4	<a href="#">WP(C)/517/2024</a> FIXED	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A ALI MR. Y ALI	SC, HIGHER EDU
5	<a href="#">WP(C)/764/2024</a> FIXED	HEMANTA BORAH <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA	SC. A.S.H.B.
6	<a href="#">WP(C)/842/2024</a> FIXED	BHABENDRA NATH DEURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D SARMA	SC, HEALTH AND F W
7	<a href="#">WP(C)/851/2024</a> FIXED	DR. BIRENDRA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S P DAS MR A ALAM MS C BORA	GA, ASSAM SC, AG SC, HEALTH
8	<a href="#">WP(C)/938/2024</a> FIXED	MD. NIZAMUDDIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM
9	<a href="#">WP(C)/1219/2024</a> FIXED	AJIT KARMAKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM MS. M D BORAH (SC, CO- OPERATION DEPT.)

10	<a href="#">WP(C)/1321/2024</a> FIXED	SHYAMANTA KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	N K NEOG MR. K N CHOUDHURY MR. M DAS MR. A DAS	MR. M K CHOUDHURY (r-4) MR. A BARKATAKI (r-4) MR P BHARDWAJ MR P BHARDWAJ MR. M SARMA (r-4) SC, PWD
11	<a href="#">WP(C)/1325/2024</a> FIXED	RAJENDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	SC, ELEM. EDU GA, ASSAM
12	<a href="#">WP(C)/1357/2024</a> FIXED	LAKHYADHAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M H ANSARI MR. S ALIM	SC, SEC. EDU.
13	<a href="#">WP(C)/1421/2024</a> FIXED	MANISH DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	SC, ELEM. EDU GA, ASSAM
14	<a href="#">WP(C)/1517/2024</a>	MOHI UDDIN @ MAHEJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	SC, EDU
15	<a href="#">WP(C)/1519/2024</a>	IMDADUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE
16	<a href="#">WP(C)/1520/2024</a>	DIBAKAR MALI <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 5 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	GA, ASSAM SC, AG SC, GMC
17	<a href="#">WP(C)/1528/2024</a>	MOHAN ENGTI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M S MAZUMDER	SC, P AND R.D. GA, ASSAM SC, AG
18	<a href="#">WP(C)/1531/2024</a>	REJINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M Z SHAH MD P RAHMAN	GA, ASSAM SC, AG SC, HEALTH
19	<a href="#">WP(C)/1538/2024</a>	SANDHYA SUR @ SANDHYARANI SUR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N K KALITA MR D DEKA	SC, P AND R.D. GA, ASSAM SC, FINANCE
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
20	<a href="#">I.A.(Civil)/684/2024</a> B/O in WP(C)/6020/2017	DAUHARU NARZARY AND ORS <b>Versus</b> GANESH NARZARY and ORS.	MR. K N CHOUDHURY MR. SURAJIT DAS MR A W AMAN MR S A BARBHUYAN SAMIM RAHMAN	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/6020/2017</a>	GANESH NARZARY and 116 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
21	<b>WITH</b> <a href="#">WP(C)/4126/2016</a>	KISHOR KR. SARMA and 210 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1222/2023</a> in WP(C)/4126/2016	PARAG PATHAK AND 46 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	SC, ELEM. EDU MR. A NATH	SC, BTC
22	<b>WITH</b> <a href="#">WP(C)/4181/2016</a>	GOBINDA BARMAN and 303 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1085/2023</a> in WP(C)/4181/2016	LILA BAHADUR KARKI AND 75 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEM. EDU SC, BTC

23	<b>WITH</b> <a href="#">WP(C)/4358/2016</a>	SAGEN NARZARY and 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1089/2023</a> in <a href="#">WP(C)/4358/2016</a>	JOGEN NATH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC
24	<b>WITH</b> <a href="#">WP(C)/5158/2016</a>	BINOY GAYARY and ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, BTC SC, FINANCE DEPTT.
25	<b>WITH</b> <a href="#">WP(C)/5176/2016</a>	SONEN GAYARY and 9 ORS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, BTC SC, FINANCE
26	<b>WITH</b> <a href="#">WP(C)/5225/2016</a>	SMTI RASHMI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
27	<b>WITH</b> <a href="#">WP(C)/5281/2016</a>	DEBOBRATA GAYARY and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE
28	<b>WITH</b> <a href="#">WP(C)/261/2017</a>	PRADIP KUMAR DAIMARY <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN
29	<b>WITH</b> <a href="#">WP(C)/3038/2017</a>	JUBARAJ ADHIKARY and 5 ORS. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)
30	<b>WITH</b> <a href="#">WP(C)/3272/2017</a>	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/4183/2017</a> in <a href="#">WP(C)/3272/2017</a>	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
31	<b>WITH</b> <a href="#">WP(C)/3273/2017</a>	BANGSHIDHAR DAS, A.T. and 91 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/4184/2017</a> in <a href="#">WP(C)/3273/2017</a>	BANGSHIDHAR DAS, A.T. and 91 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE

32	<p><b>WITH</b> <a href="#">WP(C)/3274/2017</a></p>	<p>MUKUNDA BORO and 98 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/4185/2017</a> in WP(C)/3274/2017</p>	<p>MUKUNDA BORO and 98 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.</p>	<p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE</p>
33	<p><b>WITH</b> <a href="#">WP(C)/5111/2017</a></p>	<p>JAMALUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM and 6 ORS.</p>	<p>MR. B SARMA</p>	<p>SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)</p>
34	<p><b>WITH</b> <a href="#">WP(C)/5739/2017</a></p>	<p>RAJANI KANTA KALITA and 39 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.</p>	<p>MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
35	<p><b>WITH</b> <a href="#">WP(C)/5741/2017</a></p>	<p>CHAKRAPANI DAS and 27 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.</p>	<p>MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
36	<p><b>WITH</b> <a href="#">WP(C)/5861/2017</a></p>	<p>JITENDRA NATH KALITA and 17 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
37	<p><b>WITH</b> <a href="#">WP(C)/5933/2017</a></p>	<p>ATUL CH. HALOI and 72 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
38	<p><b>WITH</b> <a href="#">WP(C)/122/2018</a></p>	<p>PARESH CHANDRA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM</p>	<p>MR. A NATH</p>	<p>SC, EDU</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1092/2023</a> in WP(C)/122/2018</p>	<p>HIRAMONY PATOWARY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.</p>	<p>MR. A NATH</p>	<p>SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE</p>
39	<p><b>WITH</b> <a href="#">WP(C)/124/2018</a></p>	<p>JAGANNATH KUMAR DEY <b>Versus</b> THE STATE OF ASSAM</p>	<p>MR. A NATH MS L SAIKIA</p>	<p>SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1225/2023</a> in WP(C)/124/2018</p>	<p>CHAMPA CHETRI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.</p>	<p>MR. A NATH</p>	<p>SC, ELEM. EDU SC, BTC SC, FINANCE</p>

40	<b>WITH</b> <a href="#">Cont.Cas(C)/217/2018</a>	SAGEN NARZARY AND 36 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
41	<b>WITH</b> <a href="#">Cont.Cas(C)/218/2018</a>	KISHOR KR. SARMA AND 210 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
42	<b>WITH</b> <a href="#">Cont.Cas(C)/220/2018</a>	PARESH CHANDRA RAJBONGSHI AND 28 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
43	<b>WITH</b> <a href="#">Cont.Cas(C)/225/2018</a>	GOBINDA BARMAN AND 303 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
44	<b>WITH</b> <a href="#">Cont.Cas(C)/241/2018</a>	JITENDRA NATH KALITA AND 8 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
45	<b>WITH</b> <a href="#">Cont.Cas(C)/243/2018</a>	GANESH NARZARY AND 53 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
46	<b>WITH</b> <a href="#">Cont.Cas(C)/244/2018</a>	ATUL CH. HALOI AND 51 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
47	<b>WITH</b> <a href="#">WP(C)/416/2018</a>	OM NATH SARMA <b>Versus</b> THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
48	<b>WITH</b> <a href="#">WP(C)/510/2018</a>	DHRUBA DAS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
49	<b>WITH</b> <a href="#">WP(C)/834/2018</a>	PRADIP KALITA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC

50	<b>WITH</b> <a href="#">WP(C)/4113/2018</a>	JOY CHANDRA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
51	<b>WITH</b> <a href="#">WP(C)/7281/2018</a>	BIJU DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
52	<b>WITH</b> <a href="#">WP(C)/5867/2019</a>	NAYEBUR RAHMAN <b>Versus</b> STATE OF ASSAM AND 5 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, BTC SC, WPT AND BC SC, EDU SC, FINANCE
53	<b>WITH</b> <a href="#">WP(C)/8809/2019</a>	MAHESWAR PATHAK AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
54	<b>WITH</b> <a href="#">WP(C)/5608/2020</a>	DIPAK DEKA AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
55	<b>WITH</b> <a href="#">WP(C)/3436/2021</a>	ANJANA CHAKRABARTY AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
56	<b>WITH</b> <a href="#">WP(C)/4279/2021</a>	SARALA SWARGIARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
57	<b>WITH</b> <a href="#">WP(C)/3654/2022</a>	NABA ROY AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
58	<b>WITH</b> <a href="#">WP(C)/5220/2022</a>	SACHINDRA KUMAR HALOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
59	<b>WITH</b> <a href="#">WP(C)/8367/2022</a>	PRANITA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
60	<b>WITH</b> <a href="#">WP(C)/5258/2023</a>	NARAYAN CHANDRA DAS AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
<b><u>ADMISSION</u></b>				
61	<a href="#">WP(C)/661/2018</a> FIXED	ASHOK KUMAR <b>Versus</b> UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. S. S. ROY (ASGI) ASSTT.S.G.I.
62	<a href="#">WP(C)/239/2019</a> FIXED	GOPAL CH. NATH AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. B D KONWAR SR. ADV. MR. R ALI MR. R KALITA MR. M SHAH MR. R SALOI MR H AGARWAL	GA, ASSAM MR. P K ROY (R5) SC, AG MR. S K CHAKRABORTY (R5) MS U DAS (R6) MR. S K TALUKDAR (r-6) MR D DAS (R8) MR R CHAKRAVORTY (R8) MR G BORDOLOI (r-6) MR R SHARMA (R8) MR J SINGH SC, FINANCE DEPTT.



63	<a href="#">WP(C)/1596/2019</a> FIXED	DILIP HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B CHAKRABORTY MR. P P BARUAH MR. D GOSWAMI MR. R SARMA MR S HUSSAIN	SC, PNRD MS P. PATHAK (R- 4 & 5)
64	<a href="#">WP(C)/5750/2021</a> FIXED	DR. GOPAL PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	SC, HIGHER EDU SC, AG (A AND E) MR J PAYENG MR. B PEGU SC, FINANCE
65	<a href="#">WP(C)/5941/2021</a> FIXED	MAHENDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	GA, ASSAM SC, AG MR H K DAS (SC, GHC) MR. S K MEDHI (r-2) SC, FINANCE
66	<a href="#">WP(C)/6660/2021</a> FIXED	USHA CHAKRAVORTY <b>Versus</b> THE CHIEF GENERAL MANAGER AND 2 ORS.	MS S SHARMA	MR S S SHARMA MR. B J MUKHERJEE (R-1,2,3) MR. H BURAGOHAIR (R-1,2,3)
67	<a href="#">WP(C)/7293/2021</a> FIXED	BASANTI MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU GA, ASSAM SC, AG MS. D D BARMAN SC, FINANCE SC, KARBI ANGLONG
68	<a href="#">WP(C)/949/2022</a> FIXED	JUNU DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, AG SC, PWD SC, FINANCE
69	<a href="#">WP(C)/1371/2022</a> FIXED	AJIT DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU GA, ASSAM
70	<a href="#">WP(C)/3385/2022</a> B/O	RUNU MUKHARJEE <b>Versus</b> UNION OF INDIA AND 2 ORS	MS S BORA MS. N CHAKRABORTY	MR. S K MEDHI ASSTT.S.G.I.
71	<a href="#">WP(C)/3539/2022</a> FIXED	JURI PATHAK <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M CHANDA MR S NATH	SC, AG MR. D GOGOI (r-2,3,4) MR. D J DAS ASSTT.S.G.I. SC, FINANCE
72	<a href="#">WP(C)/3780/2022</a> FIXED	BASUDEV DEURI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE
73	<a href="#">WP(C)/4833/2022</a> FIXED	ABC 103 SURHAB ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM
74	<a href="#">WP(C)/6946/2022</a> FIXED	JHARNA RANI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, AG MR. S K MEDHI (R-4) SC, GAD
75	<a href="#">WP(C)/7419/2022</a> FIXED	MANI PEGU <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, AG SC, IRRIGATION
76	<a href="#">WP(C)/7560/2022</a> FIXED	HITESH SARMA MEDHI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	MS. M D BORAH, GA, ASSAM SC, FINANCE SC, G M D A
77	<a href="#">WP(C)/713/2023</a> FIXED	RAHELA KHANAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR U SARMA (r-6,7) MR. S ROY (R9) MR. M H LASKAR (R9) M. HOSSAIN (R9) SC, FINANCE

78	<a href="#">WP(C)/1481/2023</a> FIXED	SMTI. BASANTI SINHA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. D K DAS MS. P BHUYAN S DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
79	<a href="#">WP(C)/2176/2023</a> FIXED	BONOJYOTSNA DAS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS R. CHAUHAN	GA, ASSAM SC, AG SC, SOCIAL JUSTICE AND EMPOWERMENT SC, P H E SC, HEALTH SC, FINANCE
<b>WITH</b>				
80	<a href="#">Cont.Cas(C)/222/2023</a>	BONOJYOTSNA DAS <b>Versus</b> KAILASH KARTHIK AND 3 ORS.	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS R. CHAUHAN	
81	<a href="#">WP(C)/2845/2023</a> FIXED	HIMANTA CHETIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	GA, ASSAM MR. A PHUKAN, SC, GAD SC, FINANCE
82	<a href="#">WP(C)/2865/2023</a> FIXED	DULAL KRISHNA BHATTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S KHOUND R SARMAH MR. K MOHAMMED	SC, HIGHER EDU SC, AG
83	<a href="#">WP(C)/3494/2023</a> FIXED	RIMPEE BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, HEALTH
<b>WITH</b>				
84	<a href="#">WP(C)/3492/2023</a>	MOUSUMI BORA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	MR. A T SARKAR (R-7) SC, HEALTH
85	<a href="#">WP(C)/6042/2023</a> FIXED	ARATI SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
86	<a href="#">WP(C)/6061/2023</a> FIXED	PHATIK RANJAN NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
87	<a href="#">WP(C)/6827/2023</a> FIXED	DIGANTA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, PWD
88	<a href="#">WP(C)/7617/2023</a>	ANITA DUTTA ALIAS ANITA KAUNDA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR M SAHEWALLA MS T J SAHEWALLA	GA, ASSAM SC, AG MRS DIPANJALI BORPUJARI (r-10) SC, SEC. EDU.
89	<a href="#">WP(C)/315/2024</a> FIXED	DEBOPRIYO DUTTA <b>Versus</b> THE BANK OF BARODA AND 3 ORS	MR B D DAS MR H K SARMA MR D BANIA MR. H R DAS	MR B P BORAH (R-1 to 4) MR P J DUTTA (R-1 to 4) MISS. J GOGOI (R-1 to 4)
90	<a href="#">WP(C)/685/2024</a> FIXED	PULIN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA	SC, FINANCE DEPTT. SC, P H E
91	<a href="#">WP(C)/713/2024</a> FIXED	ASHOK SARKAR <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	SC, APDCL
<b>ORDERS</b>				
92	<a href="#">WP(C)/4562/2023</a> FIXED, WITH WA/138/2017 (D/O), WP(C)/2907/2009 (D/O), WP(C)/5759/2010 (D/O), WP(C)/3565/2002 (D/O)	BAIJAYANTI BORDOLOI <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. R M CHOUDHURY	MR. B CHAKRAVARTY DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 18/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024
14)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
15)	MS. B M CHETRI	15-03-2024	To	25-03-2024
16)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
17)	MR. S BANIK	18-03-2024	To	21-03-2024
18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024
21)	MS B DEVI	18-03-2024	To	20-03-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:15 PM**

**[ For Monday,18th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I, ONLY IF TIME PERMITS]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**BAIL HEARING (BA)**

1	<a href="#">Bail Appln./641/2024</a> FIXED	NIRMAL DAS <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 18/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024
14)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
15)	MS. B M CHETRI	15-03-2024	To	25-03-2024
16)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
17)	MR. S BANIK	18-03-2024	To	21-03-2024
18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024
21)	MS B DEVI	18-03-2024	To	20-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 18th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./762/2024</a> FIXED	SODHAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
2	<a href="#">Bail Appln./767/2024</a>	KADAM ALI <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. J ALI MS S ABDULLAH	PP, ASSAM
3	<a href="#">Bail Appln./769/2024</a>	AYUB KHAN <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR Z RAHMAN MR. R ISLAM	PP, ASSAM
4	<a href="#">Bail Appln./770/2024</a>	MUSTAFIZUR RAHMAN @ ARIF AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	
5	<a href="#">Bail Appln./772/2024</a>	GOBINDA BRAHMA <b>Versus</b> THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
6	<a href="#">Bail Appln./776/2024</a> B/O	IKRAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
7	<a href="#">Bail Appln./779/2024</a>	BADIYAT JAMAL <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
8	<a href="#">Bail Appln./780/2024</a>	RUMI NAYAK <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
9	<a href="#">Bail Appln./781/2024</a>	ROHMAT HUSSAIN @ AKMOL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
10	<a href="#">Bail Appln./784/2024</a>	CHOUDHURY ALI @ NURUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN	PP, ASSAM
11	<a href="#">Bail Appln./788/2024</a>	HARI KAMAL DAS @ AJJOY DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K GOGOI MR J P KACHARI	PP, ASSAM

12	<a href="#">Bail Appln./789/2024</a>	JAFIRUDDIN @ HABIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
13	<a href="#">Bail Appln./794/2024</a>	ASHISH HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MR U GHOSH	PP, ASSAM
<b>MOTION</b>				
14	<a href="#">Crl.Pet./287/2024</a>	ASRAB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
15	<a href="#">Crl.Pet./297/2024</a>	MANTOSH PAUL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R P SHARMA MS. T SOM MS. U HAZARIKA	PP, ASSAM
16	<a href="#">AB/619/2024</a> B/O	BHOLA BORAH <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
17	<a href="#">AB/683/2024</a>	RIAJUL HOQUE @ JIADUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED	PP, ASSAM
18	<a href="#">AB/684/2024</a>	CHANDAN KUMAR HALOI <b>Versus</b> THE STATE OF ASSAM	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
19	<a href="#">AB/689/2024</a>	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM MR A ALIM SK R KHATUN A A AHMED MR. A W MONDAL	PP, ASSAM
20	<a href="#">AB/690/2024</a>	RANJU MONI KALITA <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
21	<a href="#">AB/691/2024</a>	AMAZ HUSEN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO G BORO	PP, ASSAM
22	<a href="#">AB/692/2024</a>	JAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
23	<a href="#">AB/693/2024</a>	OMAR ALI SHEIKH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
24	<a href="#">AB/696/2024</a>	FARUK HUSSAIN BHUYAN @ FARUK HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
25	<a href="#">AB/704/2024</a>	ALI HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
26	<a href="#">AB/713/2024</a>	SHOMIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
27	<a href="#">AB/714/2024</a>	NAZIR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
28	<a href="#">AB/717/2024</a>	JAKIRUL ISLAM AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
29	<a href="#">AB/718/2024</a>	NIKHIL DAS <b>Versus</b> THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	PP, ASSAM
30	<a href="#">AB/721/2024</a>	MD ABDUL KADER AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM

31	<a href="#">AB/722/2024</a>	SHARMA RAMCHAIRY <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
32	<a href="#">AB/724/2024</a>	MANMOHAN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
33	<a href="#">AB/728/2024</a>	MAMANI DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MS. P BASFORE	PP, ASSAM
<b>ADMISSION</b>				
34	<a href="#">Crl.Rev.P./439/2022</a> WITH LCR 4 FILES, FIXED	ROHIMUDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MR A K AZAD MR M RAHMAN	MR F U BARBHUIYA (r-2) MR. R A CHOUDHURY (R-7) MS S DAS (r-2) PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(Crl.)/241/2023</a> in Crl.Rev.P./439/2022	LUKMAN HIKIM, <b>Versus</b> ROHIMUDDIN SHEIKH AND ANR.	MR F U BARBHUIYA MR. R A CHOUDHURY	MR. M U MONDAL PP, ASSAM
35	<a href="#">Crl.Pet./537/2023</a> CRL.PET. 1003/2022(D/O), WITH LCR 2 FILES(SCANNED COPY), FIXED	TARUN NANDY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR A TEWARI (R-2) MS G DUGAR (R-2) MS. C DUTTA (R-2) MS. K HAZARIKA MS. D SHARMA (R-2) MS. M BAISHYA (R-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
36	<a href="#">Bail Appln./592/2024</a> WITH OFFICE NOTE, FIXED	SAHIL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. C K NATH MR. S MUNIR	MR. R SARMA PP, ASSAM
37	<a href="#">Bail Appln./596/2024</a> WITH OFFICE NOTE, FIXED	HAYTON KHATUN @ HAITON KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
38	<a href="#">Bail Appln./659/2024</a> FIXED	BULBUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
<b>BAIL HEARING</b>				
39	<a href="#">AB/4080/2023</a> FIXED	MUNNA ALI <b>Versus</b> THE STATE OF ASSAM	MS. S PARVEEN MR. N BARUAH	PP, ASSAM
40	<a href="#">AB/4196/2023</a> FIXED	NUR MOHAMMAD ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
41	<a href="#">AB/4259/2023</a> FIXED	SNEHA BARUAH KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
42	<a href="#">AB/4260/2023</a> FIXED	NABAJYOTI KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
43	<a href="#">AB/4345/2023</a> FIXED	NOBAJIT BORA <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
44	<a href="#">AB/11/2024</a> FIXED	SUSHIL MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
45	<a href="#">AB/118/2024</a> FIXED	AJJUR RAHMAN @ AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
46	<a href="#">AB/197/2024</a> FIXED	MD. NAZRUL ISLAM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	MR. S B LASKAR (INFORMANT) MR. H A LASKAR (INFORMANT) A. H. AHMED (INFORMANT) PP, ASSAM

47	<a href="#">AB/396/2024</a> FIXED	ANJAY KUMAR AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. R BORUAH MR D J NATH	PP, ASSAM
48	<a href="#">AB/419/2024</a> FIXED	FAIZUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MR N BARMAN	PP, ASSAM
49	<a href="#">AB/450/2024</a> WITH OFFICE NOTE, FIXED	JAHIRUL ISLAM @ JOHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MS. N NASRIN MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
50	<a href="#">AB/553/2024</a> FIXED	KAMAL CHNADRA NATH <b>Versus</b> THE STATE OF ASSAM	MS B SHARMA MR D K NATH MS M DAS	PP, ASSAM
51	<a href="#">AB/569/2024</a> FIXED	RAJIV GUPTA <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
52	<a href="#">AB/573/2024</a> FIXED	JOHN BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. U B SARMA MR. S BORAH	PP, ASSAM
53	<a href="#">AB/621/2024</a> FIXED	PRITISMAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
54	<a href="#">AB/632/2024</a> FIXED	PUTULI DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MS. S D SAIKIA	PP, ASSAM
55	<a href="#">AB/633/2024</a> FIXED	SHAHRUF KHAN <b>Versus</b> THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM
56	<a href="#">AB/644/2024</a> FIXED	SINTU ALI <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MS A KHETAWAT	PP, ASSAM
	<b>WITH</b>			
57	<a href="#">AB/605/2024</a>	BABUL ANSARI <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MS P DAS MS. P BORAH	PP, ASSAM
<b>ORDERS</b>				
58	<a href="#">Crl.Rev.P./152/2023</a> WITH LCR 2 FILES, FIXED	MATIBAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
<b>HEARING</b>				
59	<a href="#">Crl.Pet./63/2023</a> PART-HEARD, LCR 1 FILE, B/O	ARJUN PANDEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B PUSHILAL MS. M. G. BISWAS	MR. A GANGULY (r-2) MR. A DUTTA (r-2) MR. A DHANUKA (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024



11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024
14)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
15)	MS. B M CHETRI	15-03-2024	To	25-03-2024
16)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
17)	MR. S BANIK	18-03-2024	To	21-03-2024
18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024
21)	MS B DEVI	18-03-2024	To	20-03-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 18th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[COURT PROCEEDING OF THE FOLLOWING CASES  
PERTAINING TO THE PRINCIPAL SEAT WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 10:15 AM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING  
FACILITY IN COURT NO. 21]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">AB/4313/2023</a> (AT 10:15 AM)	ABDUL KALAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR F A LASKAR	PP, ASSAM
2	<a href="#">Crl.Pet./101/2024</a> (AT 10:15 AM)	INDRAJIT BORA <b>Versus</b> THE STATE OF ASSAM	MR G SAHU MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024
14)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
15)	MS. B M CHETRI	15-03-2024	To	25-03-2024
16)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
17)	MR. S BANIK	18-03-2024	To	21-03-2024

18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024
21)	MS B DEVI	18-03-2024	To	20-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 18th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 16

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/3659/2016</a> FIXED	SMTI LAKHYAHIRA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.D BAGCHI MS N CHETIA	MS.M BORAH(R-5) MR.B B BORAH(R-5) MR.R ALI(R-5) MS L BARUAH R-5 M R CHOUDHURY(R-5) SC, SOCIAL WELFARE
2 <a href="#">WP(C)/6258/2016</a>	MD. SHAKIR ALAM and 2 ORS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) MS.R DEVI ASSTT.S.G.I.
<b>WITH</b> <a href="#">I.A.(Civil)/112/2017</a> in <a href="#">WP(C)/6258/2016</a>	MD. SHAKIR ALAM and 2 ORS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) ASSTT.S.G.I. MS.R DEVI
3 <a href="#">WP(C)/7626/2016</a>	SADHANA ROY <b>Versus</b> STATE OF ASSAM and 3 ORS.	MR K K MAHANTA (Sr. Advocate) MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE
4 <a href="#">WP(C)/1964/2017</a>	SUJIARA BEGAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.T A CHOUDHURY MS.S KHAN	GA, ASSAM MS.A VERMAR-2 MS.S KHANIKAR(R-2)
<b>WITH</b> <a href="#">WP(C)/7949/2015</a>	SUJIARA BEGAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	MR.B K SHARMA MS.A VERMAR-2 MS.S KHANIKAR(R-2) SC, SOCIAL WELFARE
6 <a href="#">WP(C)/2153/2017</a> FIXED	DEEPAK <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MR.S K JAIN MR.R MAJUMDAR MR.R K JAIN MR K BISWAKARMA	MR.A K SARKARSC, N.F.Railway. MR. A K DUTTA (R-1,3 AND 4) MR.D K DEY SC, NF RLY
7 <a href="#">WP(C)/3275/2017</a>	AJIT KUMAR BHUYAN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B POYOM MS.R K SAINI MRS.M D CHOUDHURY	GA, ASSAM

8	<a href="#">WP(C)/3349/2017</a>	DHIRENDRA KUMAR KALITA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS U DAS MS N D BARMAN	GA, ASSAM
9	<a href="#">WP(C)/4080/2017</a>	DR. ALOKESH CH. ROY <b>Versus</b> THE STATE OF ASSAM	MR.M J BARUA	GA, ASSAM MR.A MANNAF (R-3) MR.B GOGOI (SC, DEPARTMENT OF HEALTH) MRA K AHMED (R-3) MR.J ALAM (R-3)
<b>WITH</b>				
10	<a href="#">WP(C)/7691/2016</a>	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S RAHMAN MR. M AHMED	MR.D P BORAHSC, HEALTH
11	<a href="#">WP(C)/4128/2017</a>	LAKHIRAM TAI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.K K PHUKAN	C.G.C. ASSTT.S.G.I. MS.R DEVI
12	<a href="#">WP(C)/6683/2017</a> B/O	HIREN CH. DAS and 15 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D DEKA MR.J PATOWARI	SC, FINANCE(R5) SC, PERSONNEL DEPT.(R6)
13	<a href="#">WP(C)/654/2018</a> FIXED	DHRUBAJYOTI DEKA <b>Versus</b> THE STATE OF ASSAM AND ORS.	MS. B BHUYAN MS. N BORAH	SC, FCSCA GA, ASSAM
14	<a href="#">WP(C)/2368/2018</a>	PAWAR GOVIND SHAMRAO <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S BHATTACHARJEE MR B ACHARYYA MR. H A SARKAR	MRS. A GAYAN (CGC) (R-1 TO 5) ASSTT.S.G.I.
15	<a href="#">WP(C)/2888/2018</a>	SMT. PRANITA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MR. D SARMAH	GA, ASSAM MR R DHAR, SC, HANDLOOM & TEXTILE DEPARTMENT MR. ABU JAHID (R2-R5) MD K RAHMAN (R2-R5)
16	<a href="#">WP(C)/3181/2018</a>	AMRIT MINZ <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. S S ROY (R-1) ASSTT.S.G.I.
17	<a href="#">WP(C)/4487/2018</a> IN WP(C)/4470/2013 (D/O)	SAMSUN NEHAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM MR. S SHARMA MR. S SARMA (R-5)
<b>WITH</b>				
18	<a href="#">Review.Pet./166/2017</a>	MRS SAMSUN NEHAR <b>Versus</b> THE STATE OF ASSAM and 8 ORS	MR. H R A CHOUDHURY MS. R CHOUDHURY MS. S ROY	GA, ASSAM MR. S SHARMA MR. S SARMA (R-8) MS. B DAS (R-8)
19	<a href="#">WP(C)/6287/2018</a>	JADAV PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B BISHAYA MR. B U LASKAR	GA, ASSAM
20	<a href="#">WP(C)/4647/2019</a>	ON THE DEATH OF ANIRBAN ROY <b>Versus</b> THE STATE BANK OF INDIA ANAD 4 ORS.	MR G J SHARMA DR. J L SARKAR	MR S S SHARMA MS L SHARMA MS J SARMAH MR. B J MUKHERJEE ASSTT.S.G.I.
21	<a href="#">WP(C)/6370/2019</a>	HORESH CHANGMAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR S CHOUDHURY MS. D DUTTA	GA, ASSAM
22	<a href="#">WP(C)/7448/2019</a>	SYED TAFIKUDDIN AHMED <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL MR D NATH, SC,APGCL(R-3 & 4)
23	<a href="#">WP(C)/1190/2020</a>	RAJA RAI @ RAJNARAYAN RAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S UPADHAY MR. B KUMAR	SC, FINANCE SC, TREASURY
24	<a href="#">WP(C)/3008/2020</a> FIXED	NETRAMONI BARUAH <b>Versus</b> THE BRAHMAPUTRA VALLEY FERTILIZER CORPN. LTD. AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MR G K DEKA

	<b>WITH</b> <a href="#">I.A.(Civil)/1748/2020</a> in WP(C)/3008/2020	THE BRAHMAPUTRA VALLEY FERTILIZER CORPN. LTD. <b>Versus</b> NETRAMONI BARUAH	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MR G K DEKA	MR. P K ROYCHOUDHURY
25	<a href="#">WP(C)/5362/2020</a>	SUSMITA BORAH AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
26	<a href="#">WP(C)/477/2021</a>	MALLABIKA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	DR. B AHMED (r-5) GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY (r-5)
27	<b>WITH</b> <a href="#">WP(C)/1769/2021</a>	NAZRIN SULTANA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B CHAKRAVORTY MRS P HAZARIKA	GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY
28	<a href="#">WP(C)/4319/2021</a>	SHANTANU DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN S K HAZARIKA	SC, FINANCE AND TAXATION GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1945/2021</a> in WP(C)/4319/2021	KAMALESWAR LAHARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/2070/2021</a> in WP(C)/4319/2021	SHANTANU DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN	SC, FINANCE AND TAXATION GA, ASSAM
29	<b>WITH</b> <a href="#">WP(C)/3565/2023</a>	SHANTANU DHAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS	GA, ASSAM MR D K DAS (r-7) MR H BETALA (r-7) MR C KUMAR (r-7) SC, WPT AND BC SC, TAXES
30	<a href="#">WP(C)/2003/2022</a> FIXED	SANKARI BALA DAS AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MS M ROY	GA, ASSAM SC, HEALTH
31	<a href="#">WP(C)/5940/2022</a>	DILIP KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARYA MR. P K DAS MR S PAUL	SC, IRRIGATION
32	<a href="#">WP(C)/6774/2022</a> CAVT. NO.11882/022,	MD. RAJA ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	MR. T J MAHANTA (r-8) GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) MR S J SHAMIM (r-8) SC, REVENUE
33	<a href="#">WP(C)/5360/2023</a>	SWMDWN BASUMATARY <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. S D ROY	MS. B SARMA MS. S SARMA DY.S.G.I.
34	<a href="#">WP(C)/6102/2023</a>	RAJU DEKA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A BHATTACHARJEE MR. A BHATTACHARJEE	SC, BTC SC, FOREST SC, FINANCE
35	<a href="#">WP(C)/7251/2023</a>	INDRAJIT TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR	GA, ASSAM

**ORDERS**

36	<a href="#">Cont.Cas(C)/375/2018</a>	BISWAJYOTI NATH <b>Versus</b> L. S. SANGSAN AND 5 ORS	MS. A TALUKDAR MR. D K SHARMAH	MR. D SAIKIA (r-5) MR. M BHAGABATI (R1, R3) MS G BORA (R1, R3) MS. B TALUKDAR (R1, R3) MS. B S GOYAL (R-6) MR D KALITA (R-4) MS. B BHUYAN (R2) MS. R B BORA (r-5) MR. S BORA (r-5) MR. D NATH (R-4) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A J HAZARIKA (R-6) MR. A KHOUND (R2) MS S SARMA HAZARIKA (R2) MS. N RAJMEDHI (R-6) MS. P N SUMI (R-6) MR T TASHI (R2) MS. Y S PHOM (R2) MR. B KONWAR (R1)
37	<a href="#">Cont.Cas(C)/141/2019</a>	GHANASHYAM DAS <b>Versus</b> JURI PHUKAN AND ANR.	MRS. K DEVI	
38	<a href="#">Cont.Cas(C)/452/2019</a> FIXED	RUMIDA BEGUM <b>Versus</b> MALLIKA MEDHI	MR. MD S HOQUE MR M HOQUE	MR A CHALIHA SC, HEALTH AND F W
39	<a href="#">Cont.Cas(C)/504/2021</a>	R C AGANSIMANI (RAMNATH CHINTAMAN A) <b>Versus</b> DR AJAY KUMAR, IAS AND 2 ORS	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MS. N UPADHYAY MR. A BHATTACHARJEE	MR. S S ROY (r-3)
40	<a href="#">Cont.Cas(C)/6/2022</a>	VIR ANIRUDH PRATAP DESHMUKH <b>Versus</b> ANURAG GOEL, IAS AND 7 ORS	MR S SARMA	MR. D SAIKIA (r-2,6) MR. D P BORAH (r-6) MR. B GOGOI (r-2,6) MR A CHALIHA (r-2,6) MR M BHUYAN (r-2,6)
41	<a href="#">Cont.Cas(C)/155/2022</a>	SUSANTA NUNISA @ SUSHANTA NUNISA <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS
42	<a href="#">Cont.Cas(C)/163/2022</a>	PULIN RONGPI <b>Versus</b> SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS
43	<a href="#">Cont.Cas(C)/522/2022</a>	HEMENDRA DEBNATH AND ANR. <b>Versus</b> ALOK KUMAR AND 4 ORS.	MS. B BHUYAN MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	MR. P N GOSWAMI (r-3 TO 5) MR B CHOUDHURY (r-3 TO 5) MR. K P PATHAK (r-3 TO 5)
44	<a href="#">Cont.Cas(C)/711/2022</a>	SUDIP KR DHAR AND 13 ORS <b>Versus</b> RAKESH AGARWAL, IAS AND ANR	MR D KALITA MR. U K NAIR	
45	<a href="#">Cont.Cas(C)/738/2022</a>	ANURADHA ENDOW AND 4 ORS <b>Versus</b> RAKESH AGARWAL AND ANR	MR. U K NAIR MR A CHAKRABORTY MS N NEWME	
46	<a href="#">Cont.Cas(C)/781/2022</a>	SAMARESH CHANDRA BHATTACHARJEE <b>Versus</b> RAJ CHAKRABORTY AND 2 ORS.	MS. P CHAKRABORTY MS. A DAS	MR D KALITA (R-2) MR. D NATH (R-2)
47	<a href="#">I.A.(Civil)/2168/2022</a> in WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

SAURAV CHETIA AND 17 ORS.  
**Versus**  
THE UNION OF INDIA AND 8 ORS.

MR. M BHAGABATI  
MS. B TALUKDAR

GA, ASSAM  
MR. U K NAIR (r-5,6,7,8)  
MS. A VERMA(r-5,6,7,8)  
MS. SUDAKSHINA K. (r-5,6,7,8)  
MR. A DAS (R-5,6,7,8)  
MR. M P SARMA (r-5,6)  
SC, INDUSTRIES AND  
COMMERCE  
ASSTT.S.G.I.

48 [Cont.Cas\(C\)/112/2023](#)

GOBIN BORA  
**Versus**  
VARSHATY DAS AND 3 ORS

MR. P TALUKDAR  
MS D ANGANA

49 [Cont.Cas\(C\)/169/2023](#)  
B/O

DR. PRANITA CHOUDHURY  
**Versus**  
DR. HEMANTA KR. NATH

MR. A K SARMA  
MR H J TAMULI  
MR D KALITA

MR. P J PHUKAN

50 [Cont.Cas\(C\)/406/2023](#)

RAM KUMAR NUNIA AND 52 ORS  
**Versus**  
DR. BHUPEN TALUKDAR, AES AND ANR

MR. R A CHOUDHURY  
MD I H LASKAR  
MR. R A MAZUMDER

MS. N BORAH  
MR S DUTTA (r-2)  
MR U.SARMAH (r-2)

51 [Cont.Cas\(C\)/494/2023](#)

NIRMAL ROY CHOUDHURY  
**Versus**  
DIBYAJYOTI DUARAH AND ANR

MR S SARMA  
PARTHA R CHOUDHURY

52 [Cont.Cas\(C\)/497/2023](#)

BHABENDRA NATH SAIKIA  
**Versus**  
DR. ASHISH KUMAR BHUTANI, I.A.S. AND  
3 ORS.

MR. A K DUTTA  
MR. B PURKAYASTHA

MR. D SAIKIA (R-1)  
MRS. R BORAH (R-1)  
B. CHETRY (R-1)

53 [WP\(C\)/3599/2023](#)  
FIXED

BIJIT CHAKRAVORTY  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR D CHOUDHURY  
MRS A K CHOUDHURY  
MR M CHOUDHURY  
MR P J DAS

GA, ASSAM  
SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 18/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024
14)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
15)	MS. B M CHETRI	15-03-2024	To	25-03-2024
16)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
17)	MR. S BANIK	18-03-2024	To	21-03-2024
18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024
21)	MS B DEVI	18-03-2024	To	20-03-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 18th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1	<a href="#">CRP(IO)/310/2023</a> CAVT. NO.07302/023, B/O	NIBEDITA DAS AND ANR <b>Versus</b> DEBABRATA SAHA	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR
2	<a href="#">Tr.P.(C)/28/2024</a>	MAYURI CHOUDHURY <b>Versus</b> DIPANKAR GOGOI	MS. M DEV MR. A GANGULY MR T CHHETRI
3	<a href="#">Tr.P.(C)/29/2024</a>	REZINA KHATUN <b>Versus</b> MOHIBUL ISLAM	MR. N K HALOI MR. K M HASSAN
4	<a href="#">CRP/32/2024</a>	NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> M/S MALPANI INDUSTRIES	MR. D MOZUMDER MR. R K BHATRA MS P HAJURI N DHAR
5	<a href="#">CRP(IO)/38/2024</a>	JAGANATH SINGHA AND 11 ORS. <b>Versus</b> SHANKARLAL GIRONIA	MR. R GOSWAMI MS N DEVI MS. U BHATTACHARYYA
6	<a href="#">CRP(IO)/102/2024</a>	MOHAMMAD KARIM ALI <b>Versus</b> RITA SARMAH	MR R K MOUR MR P DAS
7	<a href="#">CRP(IO)/103/2024</a>	MD. MOTIUR RAHMAN <b>Versus</b> ON THE DEATH OF ALAL UDDIN, HIS LEGAL HEIRS SAJUDDIN AND 7 ORS.	MR. A K PURKAYASTHA MR. J AHMED MR. S SHARMA MS A HUSSAIN R BEGUM
8	<a href="#">CRP(IO)/104/2024</a>	DEBEN CH. DEKA <b>Versus</b> NIRMAL DEKA AND 4 ORS.	MR. D A KAIYUM MR. M S MONDAL
9	<a href="#">CRP(IO)/105/2024</a>	RITU RAM TERANG AND 2 ORS. <b>Versus</b> KUSHARAM RONGPI AND 2 ORS.	L K BORAH
	<b>WITH</b> <a href="#">I.A.(Civil)/869/2024</a> <b>in</b> CRP(IO)/105/2024	RITU RAM TERANG AND 2 ORS. <b>Versus</b> KUSHARAM RONGPI AND 2 ORS.	L K BORAH
10	<a href="#">CRP(IO)/106/2024</a>	SIBARAN NESSA <b>Versus</b> AYNAL HOQUE AND 2 ORS	MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA

**ADMISSION**

11	<a href="#">FAO/75/2023</a>	MD. ROYAL ALI <b>Versus</b> PRADIP KUMAR JAIN	MR. D P CHALIHA MS M ROY	MR. N ALAM MR K JAIN MS. B JAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/3384/2023</a> in FAO/75/2023	MD. ROYAL ALI <b>Versus</b> PRADIP KUMAR JAIN	MR. D P CHALIHA MS M ROY	
12	<a href="#">FAO/76/2023</a>	MD. ROYAL ALI <b>Versus</b> PRADIP KUMAR JAIN	MR. D P CHALIHA MS M ROY	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
13	<a href="#">RSA/37/2023</a> WITH LCR	PRASENJIT MANDAL AND 3 ORS. <b>Versus</b> RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	MR. A C SARMA (r-1 to 10) MR P C GOSWAMI (r-1 to 10) MR G BHARADWAJ (r-1 to 10) MR N BRAHMA (r-1 to 10)
	<b>WITH</b> <a href="#">I.A.(Civil)/702/2023</a> in RSA/37/2023	PRASENJIT MANDAL AND 3 ORS. <b>Versus</b> RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
14	<a href="#">RSA/122/2023</a>	MIHIR KUMAR RAY <b>Versus</b> CHARU MOHAN KOCH @ RAY AND ANR.	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ	
	<b>WITH</b> <a href="#">I.A.(Civil)/1985/2023</a> in RSA/122/2023	MIHIR KUMAR RAY <b>Versus</b> CHARU MOHAN KOCH @ RAY AND ANR.	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ	
<b><u>ORDERS</u></b>				
15	<a href="#">CRP/265/2014</a>	SMT. SUMITRA DEVI AGARWAL and 2 ORS <b>Versus</b> BHAIRULAL AGARWAL and ORS.	MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	
16	<a href="#">I.A.(Civil)/1839/2017</a> in CRP/284208/2016	PHULO BHUYAN and ANR <b>Versus</b> MANGRI ORANG and 3 ORS	MRC KALITA MR.S SAHU	
	<b>WITH</b> <a href="#">CRP/284208/2016</a> (Filing Number)	SMTI PHULO BHUYAN and ANR. <b>Versus</b> SMTI MANGRI ORANG and 3 ORS	MS.M CHOUDHURY MR.M CHOUDHURY MR.S SAHU MR.D CHAKRABORTY MR.S DUTTA MS.C KALITA	MR.P MAHANTA MR.P SARMA MR.C M MAHANTA MR.R KATHKATIA
17	<a href="#">I.A.(Civil)/3486/2018</a> in RSA/278/2018	ON THE DEATH OF ASHISH CHATTERJEE, HIS LEGAL HEIRS SMTI. RUPA CHATTERJEE AND 2 ORS. <b>Versus</b> SITI KANTA CHOUDHURY AND 2 ORS	MR B K SINGH MR. N DEKA MS. M BORA	MRS. S ROY (R2, R3, R4) MS. I DAS (R2, R3, R4)
	<b>WITH</b> <a href="#">RSA/278/2018</a>	ON THE DEATH OF ASH SH CHATTERJEE HIS LEGAL HEIRS <b>Versus</b> SHRI SURENDRA CHOUDHURY AND 3 ORS	MR B K SINGH MR. N DEKA MS. M BORA	MR. A BISWAS (R-3, 4) MRS. S ROY (R2, R3, R4) MR R KALITA (R-3, 4) MS G SUTRADHAR (R2, R3, R4) MS G SUTRADHAR (R2, R3, R4) MS. I DAS (R2, R3, R4) MS S AHOM (R-3, 4)
18	<a href="#">I.A.(Civil)/3187/2019</a> in Mat.App./12659/2019	XXXXXXX <b>Versus</b> XXXXXXX	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	

	<b>WITH</b> <a href="#">Mat.App./12659/2019</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR R K DUTTA	
19	<a href="#">I.A.(Civil)/675/2020</a> in RFA/65/2002 (D/O) in RFA/65/2002	MRS NANDITA ACHARJEE <b>Versus</b> AJIT KUMAR DAS AND ANR	MR. A I Ali MR. N B P SINGHA	
20	<a href="#">RSA/98/2022</a>	SMTI USHA CHETRI BAISNAB <b>Versus</b> SMTI TILO CHETRI RAJPUT AND 4 ORS	MR. P HAZARIKA MR. T R SARMA MR. A K ROY	MR. R N D SARMA MR. A DHAR MD F FARIDI
21	<a href="#">RSA/137/2022</a>	SRI GANESH DEKA AND ANR <b>Versus</b> ON THE DEATH OF DHARANI KEOT (PATHAK) HIS LEGAL HEIRS - SRI BHABESH PATHAK AND ANR	MR. J AHMED MR A N AHMED MR A N AHMED	
	<b>WITH</b> <a href="#">I.A.(Civil)/360/2023</a> in RSA/137/2022	SRI GANESH DEKA AND ANR <b>Versus</b> ON THE DEATH OF DHARANI KEOT (PATHAK)	MR A N AHMED	
22	<a href="#">Review.Pet./178/2022</a> WITH LCR	UNION OF INDIA <b>Versus</b> M/S MAHESH ENTERPRISES	MRS. UMA CHAKRABORTY	MR. K P MAHESWARI
	<b>WITH</b> <a href="#">MFA/17/2022</a>	UNION OF INDIA <b>Versus</b> M/S MAHESH ENTERPRISES	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
24	<a href="#">I.A.(Civil)/1215/2022</a> in RSA/4251/2022	SURJAT ALI AND ANR. <b>Versus</b> SAHJAHAN ALI AND ANR.	MR M H AHMED MR GIAS MR M Z SHAH	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
	<b>WITH</b> <a href="#">RSA/4251/2022</a> (Filing Number)	SURJAT ALI AND ANR. <b>Versus</b> SAHJAHAN ALI AND ANR.	MR M H AHMED MR GIAS MR M Z SHAH	
25	<a href="#">RSA/3/2023</a>	DEEPA SARMA <b>Versus</b> SACHIN CHANDRA KAKATI AND 3 ORS.	MR. R ALI M KALITA MR M BORO	MR H NATH (R1, R2) MR. B D DEKA (R1, R2) MR. M DAS (R1, R2) N CHAUDHURY (R1, R2) MR A BHATRA (R1, R2) MR A DEKA (R1, R2)
26	<a href="#">RSA/6/2023</a>	BISWANATH ROY <b>Versus</b> MANIK KALITA AND 3 ORS.	MR Z MUKIT MR. H. BURAGOHAIN MS A DEVI MS. H BORAH MS. M BURAGOHAIN	GA, ASSAM MR Z ALAM (r-1,2) MR. U B SARMA (r-1,2) MS. S NAZNEEN (r-1,2) MR. S K DAHAL (r-1,2)
27	<a href="#">RSA/7/2023</a>	RAMESH CH. NATH <b>Versus</b> PARUL BALA DEVI	MR P KALITA MRS S GOSWAMI MR. R GUPTA	MR. D P BORAH MR B PAUL MR U GHOSH
28	<a href="#">I.A.(Civil)/1175/2023</a> in RSA/7495/2022	PANKAJA SAIKIA AND ANR. <b>Versus</b> MANTUL KUMAR NATH	MR. S SAHU	MD. A SAHAD MR. M H ALI
	<b>WITH</b> <a href="#">RSA/7495/2022</a> (Filing Number)	PANKAJA SAIKIA AND ANR. <b>Versus</b> MANTUL KUMAR NATH E	MR. S SAHU	
	<b>WITH</b> <a href="#">I.A.(Civil)/7497/2022</a> (Filing Number)	PANKAJA SAIKIA AND ANR. <b>Versus</b> MANTUL KUMAR NATH E	MR. S SAHU	
29	<a href="#">I.A.(Civil)/1364/2023</a> CAVT. NO.03482/023, in RSA/12018/2022	THE STATE OF ASSAM AND ANR . <b>Versus</b> BADIUZ ZAMAN .	MS U DAS	MR Z MUKIT MR. A SATTAR FOR CAVEATOR
	<b>WITH</b> <a href="#">RSA/12018/2022</a> (Filing Number)	THE STATE OF ASSAM AND ANR . <b>Versus</b> BADIUZ ZAMAN . A		

30	<a href="#">I.A.(Civil)/1743/2023</a> in RSA/6785/2023	AZIZAR RAHMAN MOLLAH <b>Versus</b> THE STATE OF ASSAM	K U AHMED MS P SARMA MS N HASSAN	GA, ASSAM
	<b>WITH</b> <a href="#">RSA/6785/2023</a> (Filing Number)	AZIZAR RAHMAN MOLLAH <b>Versus</b> THE STATE OF ASSAM H	K U AHMED	
31	<a href="#">I.A.(Civil)/2087/2023</a> in RSA/209/2019	MD. ABDUL AHAD AND 3 ORS. <b>Versus</b> ON THE DEATH OF MD. HABAR ALI	MR. R GOSWAMI	MR. S R GOGOI
	<b>WITH</b> <a href="#">RSA/209/2019</a>	ABDUL AHAD AND 3 ORS. <b>Versus</b> ON THE DEATH OF MD. HABAR ALI HIS LEGAL HEIR SADDAM HUSSAIN(SON) AND ORS	MR. R GOSWAMI MS. P PATHAK MS. P. KALITA MS. U BHATTACHARYYA	MR. S R GOGOI J SAIKIA (R- 1.1,1,2,1.3,1.4,1.5)
32	<a href="#">I.A.(Civil)/2155/2023</a> in RSA/76/2023	SALIM UDDIN BARBHUIYA AND ORS. <b>Versus</b> SAHAB UDDIN BAARBHUIYA AND ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	
	<b>WITH</b> <a href="#">RSA/76/2023</a>	SALIM UDDIN BARBHUIYA AND ORS. <b>Versus</b> SAHAB UDDIN BAARBHUIYA AND 44 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	MR. S K GHOSH (r-1 TO 14) MS F AHMED (r-1 TO 14)
33	<a href="#">I.A.(Civil)/2526/2023</a> in RSA/135/2021	SMTI NALINI SAIKIA, <b>Versus</b> SRI CHANDAN DEV AND 4 ORS	MR. D MOZUMDER MR. S BISWAS MR P BORAH	MR. P SUNDI
	<b>WITH</b> <a href="#">RSA/135/2021</a>	SMTI NALINI SAIKIA <b>Versus</b> SRI CHANDAN DEV AND 4 ORS	MR. D MOZUMDER MR. S BISWAS MR P BORAH	MR. P SUNDI (R-1,2,3,5)
	<b>WITH</b> <a href="#">I.A.(Civil)/2174/2021</a> in RSA/135/2021	SMTI NALINI SAIKIA <b>Versus</b> SRI CHANDAN DEV AND 4 ORS	MR. D MOZUMDER MR. S BISWAS MR P BORAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/17/2022</a> in RSA/135/2021	SMTI NALINI SAIKIA <b>Versus</b> SRI CHANDAN DEV AND 4 ORS	MR. D MOZUMDER MR. P BORAH	
34	<a href="#">I.A.(Civil)/2730/2023</a> WITH LCR, B/O in RSA/90/2020	M/S HARFANMOULA MARKETPLACE LLP <b>Versus</b> JAYANTA LEKHARU AND 7 ORS.	MR J C GAUR	MR. D DAS SR. ADV MR S KHOUND
	<b>WITH</b> <a href="#">RSA/90/2020</a>	SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA <b>Versus</b> SRI JAYANTA LEKHARU AND 32 ORS,	MR A D CHOUDHURY MR. R B PHOOKAN MR. S DEKA R SARMAH MS. J BORO MR K J HAZARIKA	MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MS. M BORDOLOI (R-1,26 TO 29,32,33) MR. A DAS (R-1,26 TO 29,32,33) MR S KHOUND (R-1,26 TO 29,32,33) MR S KHOUND (R-1,26 TO 29,32,33) MR. N I KHAN (R-1,26 TO 29,32,33) MR. PIKKU KR JHA (R-1,26 TO 29,32,33)
	<b>WITH</b> <a href="#">I.A.(Civil)/494/2022</a> in RSA/90/2020	JAYANTA LEKHARU <b>Versus</b> BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	
	<b>WITH</b> <a href="#">I.A.(Civil)/496/2022</a> in RSA/90/2020	JAYANTA LEKHARU AND <b>Versus</b> BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	

	<b>WITH</b> <a href="#">I.A.(Civil)/3052/2022</a> in RSA/90/2020	BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA <b>Versus</b> SRI JAYANTA LEKHARU AND 32 ORS.	MR. D DAS SR. ADV MR J C GAUR MR S KHOUND MR. K MOHAMMED	MR S KHOUND
35	<b>WITH</b> <a href="#">Review.Pet./11/2022</a>	BIDHU BHUSAN HAZARIKA <b>Versus</b> JAYANTA LEKHARU AND 32 ORS.	MR J C GAUR MS. A JAIN	MS. M BORDOLOI (R-1 TO 7) MR. A DAS(R-1 TO 7) MR S KHOUND (R-1 TO 7) MR. N I KHAN (R-1 TO 7) MR. PIKKU KR JHA(R-1 TO 7)
36	<a href="#">I.A.(Civil)/2799/2023</a> B/O in MACApp./5988/2023 <b>WITH</b> <a href="#">MACApp./5988/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> KRISHNA BORAH AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR H P GUWALA (R3) MR. A BORO (R3)
37	<a href="#">I.A.(Civil)/3084/2023</a> in RSA/235/2013 <b>WITH</b> <a href="#">RSA/235/2013</a>	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> KRISHNA BORAH AND 3 ORS. A SATIN KALITA <b>Versus</b> UPEN DAS	MS. R D MOZUMDAR  MR. SHEELADITYA	
38	<a href="#">I.A.(Civil)/3810/2023</a> in RSA/13485/2023 <b>WITH</b> <a href="#">RSA/13485/2023</a> (Filing Number)	SATIN KALITA <b>Versus</b> UPEN DAS KALYANI PAUL <b>Versus</b> KISHORE BANIK AND 4 ORS.	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY MR B PATHAK MR. D K SHARMA MR B HAZARIKA MS M TIWARI MR. R BHAGAWATI	MR.SHEELADITYA  SC, G M D A
39	<a href="#">MC/14/2024</a> in FAO 34/2017 (D/O), WITH LCR in FAO/34/2017	KALYANI PAUL <b>Versus</b> KISHORE BANIK AND 4 ORS. E MR ARMAN ALI <b>Versus</b> MR MOINUL HAQUE and 4 ORS	MR B PATHAK  MR G KAKOTI MR G KAKOTI	MR. R K BHUYAN MR A ZAMAN
40	<a href="#">Review.Pet./34/2024</a> IN WP(C)/3025/2021(D/O)	SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SARMA	SC. WATER RESOURCE DEPTT.
41	<a href="#">CRP(IO)/48/2024</a> FIXED	DELHI PUBLIC SCHOOL, DULIAJAN AND ANR. <b>Versus</b> BARUAS INDUSTRIES AND 2 ORS	MR Z MUKIT MR. A SARMA MR. M HUSSAIN MR. K KALITA	
42	<a href="#">I.A.(Civil)/388/2024</a> in RSA/276/2014 (D/O) in RSA/276/2014 <b>WITH</b> <a href="#">I.A.(Civil)/390/2024</a>	SAFED ALI, <b>Versus</b> JAINAL ALI AND ORS. SAFED ALI <b>Versus</b> JAINAL ALI AND ORS.	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY	
43	<a href="#">I.A.(Civil)/424/2024</a> B/O in RFA/13459/2023 <b>WITH</b> <a href="#">RFA/13459/2023</a> (Filing Number)	JEUTI SOCIAL DEVELOPMENT ORGANISATION AND 2 ORS. <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD CONSTITUTED AND 2 ORS.  JEUTI SOCIAL DEVELOPMENT ORGANISATION AND 2 ORS. <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD CONSTITUTED AND 2 ORS A	MR. R C DAS D R BONGSHIARY MR S HUSSAIN  MR. R C DAS	SC, APDCL

WITH  
[I.A.\(Civil\)/564/2024](#)

JEUTI SOCIAL DEVELOPMENT  
ORGANISATION AND 2 ORS.

MR. R C DAS  
MR S HUSSAIN

SC, APDCL

**Versus**

THE ASSAM STATE ELECTRICITY BOARD  
CONSTITUTED AND 2 ORS.

44 [I.A.\(Civil\)/641/2024](#)  
WITH LCR  
in RSA/5/2018

NIJAMUDDIN AHMED  
**Versus**  
HAMIDA BEGUM AND 4 ORS

MS. I DEKA  
MR. R SARMA

MD. ASLAM

WITH  
[RSA/5/2018](#)

NIJAMUDDIN AHMED  
**Versus**  
HAMIDA BEGUM

MS. I DEKA  
MR. R SARMA

MD ASLAM  
MS. B SARMA  
MS. R JAIN

**STAY MATTERS**

45 [CRP/473/2016](#)

BINAPANI DAS  
**Versus**  
GAJENDRA NATH KALITA and 9 ORS.

MRB KAUSHIK  
MR.H DAS

MS.A KAUSHAR(R- 1&10)  
MR.S ISLAM(R-1)  
MR.A CHOUDHURYR-  
1and10R-1  
MS.M KONCH(R- 1&10)(R-  
1)  
MR.R BHAGAWATI(R-  
1&10)

46 [Tr.P.\(C\)/116/2022](#)

MS. PUNAM KAIRI  
**Versus**  
THE REGIONAL MANAGER, HDFC ARGO  
GENERAL INSURANCE CO. LTD. AND 2  
ORS

MR. A GANGULY  
MS. M ROY  
I. SINGH  
MR T CHHETRI

MR. A R SHOME (R-2 AND  
3)  
MR A J GHOSH (R-2 AND 3)  
MR N ALAM (R-2 AND 3)

47 [Tr.P.\(C\)/76/2023](#)

SANTI DEVI SARMAH  
**Versus**  
TARUN KUMAR CHETRY

MR S SARMAH  
MR. J GAUTAM

MR. B BARUAH  
MRS. S D DEKA  
MR U RONGPI

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LEAVE NOTE OF ADVOCATES FOR 18/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
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7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024
14)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
15)	MS. B M CHETRI	15-03-2024	To	25-03-2024
16)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
17)	MR. S BANIK	18-03-2024	To	21-03-2024
18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024
21)	MS B DEVI	18-03-2024	To	20-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[ For Monday, 18th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
1 <a href="#">Bail Appln./774/2024</a>	MOHIBUL SIKDAR <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
2 <a href="#">Bail Appln./777/2024</a>	MAHENDRA SINGH <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI S K DAS	SC, NCB
3 <a href="#">Bail Appln./778/2024</a>	AYESHA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
4 <a href="#">Bail Appln./783/2024</a>	SABAN ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR M HOQUE MR. S UDDIN	PP, ASSAM
5 <a href="#">Bail Appln./785/2024</a>	NURUL AMIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR A RAZZAK	PP, ASSAM
6 <a href="#">Bail Appln./786/2024</a>	KHAIRUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S HAQUE MD IMRAN	PP, ASSAM
7 <a href="#">Bail Appln./791/2024</a>	SHARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM
8 <a href="#">Bail Appln./792/2024</a>	HABIBOR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
9 <a href="#">Bail Appln./793/2024</a>	MD. AKBAR ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
10 <a href="#">Bail Appln./798/2024</a>	ABUL KHAYER <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED M R CHOUDHURY I AMIN MS. N SULTANA	PP, ASSAM
<b><u>MOTION</u></b>			
11 <a href="#">W.P.(Cri.)/7/2024</a>	UTPAL CHANGMAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. L GOGOI	GA, ASSAM
12 <a href="#">W.P.(Cri.)/8/2024</a>	UTPAL CHANGMAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. L GOGOI	GA, ASSAM

13	<a href="#">Crl.Rev.P./103/2024</a>	NOBIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M KHAN MR T T MONI	PP, ASSAM
14	<a href="#">Crl.Rev.P./104/2024</a>	BENU BHUSHAN NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S NATH MR. N G KUNDU	PP, ASSAM
15	<a href="#">Crl.Pet./291/2024</a>	FAZAL AHMED LASKAR @ FAZAL AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
16	<a href="#">Crl.Pet./292/2024</a>	BISWAJIT BHAGAWATI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D HAZARIKA MR. R PHUKAN C M DEKA	PP, ASSAM
17	<a href="#">Crl.Pet./293/2024</a>	JAGADISH DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B BARUAH	PP, ASSAM
18	<a href="#">Crl.Pet./294/2024</a>	SYED ATIUR HOQUE AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS F N ZAMAN	PP, ASSAM
19	<a href="#">Crl.Pet./295/2024</a>	KOALIYA BHUYAN @ PURNAKANTA <b>Versus</b> THE STATE OF ASSAM AND ANR	R L CHUTIA	PP, ASSAM
20	<a href="#">Crl.Pet./302/2024</a>	NILUTPAL NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
21	<a href="#">AB/698/2024</a>	SHAH ALOM SK <b>Versus</b> THE STATE OF ASSAM AND ANR,	MR A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
22	<a href="#">AB/699/2024</a>	APNOOR HUSSAIN @ APNUR <b>Versus</b> THE STATE OF ASSAM AND ANR	MD B ISLAM MS M M DAS MR. A A MONDAL MR A ALAM	PP, ASSAM
23	<a href="#">AB/707/2024</a> B/O	CHANBAR ALI @ SANBAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	PP, ASSAM
24	<a href="#">AB/710/2024</a>	MD. ISMAIL ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
25	<a href="#">AB/711/2024</a>	SINDU MOMIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
26	<a href="#">AB/712/2024</a>	RUNJUN BORAH @ RUNJUN BORAH DAS <b>Versus</b> STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
27	<a href="#">AB/716/2024</a>	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
28	<a href="#">AB/719/2024</a>	KAZI GULAM MUSTAFA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
29	<a href="#">AB/720/2024</a>	SAIDUL @ SAIDUL ISLAM @ SAIDUL ISLAM LASKAR @ SAIDUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
30	<a href="#">AB/723/2024</a>	MUJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. N J DUTTA PP, ASSAM
31	<a href="#">AB/726/2024</a>	KAZI GULAM MUSTAFA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
32	<a href="#">AB/727/2024</a>	MRS CHANDRA BATI BARMAN <b>Versus</b> STATE OF ASSAM	MR. I A TALUKDAR MS N.RAHMAN	PP, ASSAM

**ADMISSION**



33	<a href="#">Crl.Pet./194/2023</a> FIXED	ARMOL HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H KALITA	MR. I U CHOWDHURY (R-2 to 9) MR. J ABBAS (R-2 to 9) MR S A BARBHUYAN (R-2 to 9) PP, ASSAM
34	<a href="#">Crl.Pet./182/2024</a> FIXED	HMINGTHANZAMI AND ANR <b>Versus</b> UNION OF INDIA	MS S S ZIA	MR. S C KEYAL SC, DRI
<b><u>BAIL HEARING (BA)</u></b>				
35	<a href="#">Bail Appln./3408/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	VIVIAN NONGRUM <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY MR. S A CHOUDHURY	PP, ASSAM
36	<a href="#">Bail Appln./179/2024</a> FIXED	RATUL ALI <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
37	<a href="#">Bail Appln./247/2024</a> FIXED	CHOUKAT ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
38	<a href="#">Bail Appln./404/2024</a> B/O	PRANJAL DAS <b>Versus</b> THE STATE OF ASSAM	MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
39	<a href="#">Bail Appln./405/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SWAPAN KR. DEB @ SWAPAN KR. DAS <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. P DAIMARY MR. R. KARIM	PP, ASSAM
40	<a href="#">Bail Appln./485/2024</a> FIXED	KHALID AHMED BARBHUIYA AND ANR. <b>Versus</b> THE UNION OF INDIA	MR. A K HUSSAIN MR. B HUSSAIN	MR. S C KEYAL SC, DRI
41	<a href="#">Bail Appln./623/2024</a> FIXED	MOHAMMED MINAZUDDIN @ MD. MINHAJUDDIN <b>Versus</b> THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL MR A N IQBAL	PP, ASSAM
42	<a href="#">Bail Appln./666/2024</a> FIXED	SHUKUR ALI <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM
43	<a href="#">Bail Appln./672/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MS S RAJBONGSHI S N ULLAH MR H A RASHID MR A MALEK	PP, ASSAM
44	<a href="#">Bail Appln./697/2024</a> FIXED	ABDUL KADIR ZILANI <b>Versus</b> THE STATE OF ASSAM	MR BHARGAV DAS MR ARINDAM BARUAH MS LUBNA CHOUDHURY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
45	<a href="#">AB/3360/2022</a> FIXED	ALOMGIR HUSSAIN @ ALOMGIR HUSSAIN AKAND <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
46	<a href="#">AB/1638/2023</a> FIXED	APU RANJAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
47	<a href="#">AB/3073/2023</a> FIXED	NASIRUDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR	PP, ASSAM
48	<a href="#">AB/4069/2023</a> FIXED	MANOJ KUMAR NARJINARY <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS	PP, ASSAM

**ORDERS**

49	<a href="#">I.A.(CrI.)/703/2023</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED <b>in</b> CrI.A./283/2023 <b>WITH</b> <a href="#">CrI.A./283/2023</a>	GAUTAM NAMASUDRA, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
50	<a href="#">I.A.(CrI.)/106/2024</a> WITH OFFICE NOTE, FIXED <b>in</b> CrI.A./656/2024 <b>WITH</b> <a href="#">CrI.A./656/2024</a> (Filing Number)	GAUTAM NAMASUDRA <b>Versus</b> THE STATE OF ASSAM AND ANR. INDRESWAR DEWRI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM PP, ASSAM
51	<a href="#">I.A.(CrI.)/162/2024</a> <b>in</b> CrI.A./49/2024 <b>WITH</b> <a href="#">CrI.A./49/2024</a>	INDRESWAR DEWRI <b>Versus</b> THE STATE OF ASSAM AND ANR E NAMALI NATH <b>Versus</b> THE STATE OF ASSAM	MR D K BHATTACHARYYA MR G PATHAK	PP, ASSAM PP, ASSAM
52	<a href="#">CrI.Pet./205/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	NAMALI NATH <b>Versus</b> THE STATE OF ASSAM RAJU SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K SINGHA MR G PATHAK ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM PP, ASSAM
<b>HEARING</b>				
53	<a href="#">CrI.A./439/2023</a> O Y 5 M 18 D.:WITH OFFICE NOTE, LCR 5 FILES, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/1158/2023</a> <b>in</b> CrI.A./439/2023	ABDUL KALAM SHEIKH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR. ABDUL KALAM SHEIKH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
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15)	MS. B M CHETRI	15-03-2024	To	25-03-2024
16)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
17)	MR. S BANIK	18-03-2024	To	21-03-2024
18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 18th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS, IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">Cont.Cas(C)/64/2023</a> B/O	SMTI. NIJARA GOGOI BORUAH @ MRINALI BARUA @ MRINALI BORUAH <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND ANR.	MR. R Deka S I AKAND	
2	<a href="#">Cont.Cas(C)/749/2023</a> B/O	NARAYAN DEORI @ NARAYAN CHANDRA DEURI <b>Versus</b> SUMIT SATTAWAN, I.A.S.	MR. R Deka S I AKAND	
<b>MOTION</b>				
3	<a href="#">WP(C)/6758/2023</a>	PHULEN KALITA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	GA, ASSAM SC, REVENUE
4	<a href="#">Arb.P./15/2024</a>	RCC INFRA VENTURES LTD., <b>Versus</b> THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	DY.S.G.I.
5	<a href="#">Arb.P./16/2024</a>	RCC INFRA VENTURES LTD., <b>Versus</b> THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	DY.S.G.I.
6	<a href="#">Cont.Cas(C)/126/2024</a> FIXED	KUSUM KALITA <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MR. W RAHMAN	
7	<a href="#">WP(C)/1015/2024</a> FIXED	AJIT BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K BHATTACHARYYA MR H MAURYA	GA, ASSAM SC, REVENUE
8	<a href="#">WP(C)/1459/2024</a>	SAHJAHAN MAZUMDER AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R SARMA MR. S DAS MS. M BORA	SC, SILCHAR DEVELOPMENT AUTHORITY GA, ASSAM
9	<a href="#">WP(C)/1515/2024</a>	ABDUL MONNAF MONDAL <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A R SIKDAR MR. M HOQUE MR. S I TALUKDAR	GA, ASSAM

10	<a href="#">WP(C)/1518/2024</a>	TARIQUDDIN AHMED <b>Versus</b> THE AUTHORISED OFFICER, BANK OF BARODA AND 4 ORS	MR I S MAZUMDAR	SC, PNB
11	<a href="#">WP(C)/1526/2024</a>	SHARMISTHA DEB AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM
12	<a href="#">WP(C)/1534/2024</a>	ABDUL BATEN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A ALI MR S ISLAM MR. Y ALI	GA, ASSAM SC, REVENUE
13	<a href="#">WP(C)/1536/2024</a>	ANIL CHANDRA RAY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	SC, HEALTH
14	<a href="#">WP(C)/1539/2024</a>	MRIDUSHMITA BORA @ MRIDUSHMITA BORAH DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
15	<a href="#">WP(C)/1541/2024</a> B/O	SANJIB CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, REVENUE
16	<a href="#">WP(C)/1549/2024</a>	NIRANJAN CHANDRA DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K K DEY MR V K BAROOAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
17	<a href="#">WP(C)/1550/2024</a>	RAHUL ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM
18	<a href="#">WP(C)/1560/2024</a>	SANTANU DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR P J DUTTA A KALITA S J DUTTA	GA, ASSAM SC, EXCISE DEPTT.
19	<a href="#">WP(C)/1561/2024</a>	ABDUR RAHMAN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S N TAMULI MR AZIZUR RAHMAN MS. A BEGUM MS ASFIA AHMED	GA, ASSAM SC, BTC
<b>ADMISSION</b>				
20	<a href="#">WP(C)/1215/2021</a> PART-HEARD, FIXED	SIVA PRASAD BEZBARUAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L K BORAH SC, F C I MR. J PAWE	ASSTT.S.G.I.
21	<a href="#">WP(C)/4785/2017</a> FIXED	M/S KUMAR TRADERS AND COMPANY and ANR. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI	GA, ASSAM MR. R K D CHOUDHURY SC, FINANCE ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/3063/2017</a> in WP(C)/4785/2017	M/S KUMAR TRADERS AND COMPANY and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI	GA, ASSAM ASSTT.S.G.I. SC, FINANCE
22	<a href="#">WP(C)/4787/2017</a>	M/S MAA KARNI TRADERS and ANR. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MRS.N BORDOLOI	GA, ASSAM ASSTT.S.G.I. SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/3065/2017</a> in WP(C)/4787/2017	M/S MAA KARNI TRADERS and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MS. N HAWELIA MS. N GOGOI MRS. N BORDOLOI MR. M L GOPE	SC, FINANCE & TAXATION GA, ASSAM ASSTT.S.G.I.
23	<a href="#">WP(C)/4789/2017</a>	M/S KUMAR ENTERPRISE and ANR. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI	GA, ASSAM SC, FINANCE ASSTT.S.G.I.

	<b>WITH</b> <a href="#">I.A.(Civil)/3064/2017</a> in WP(C)/4789/2017	M/S KUMAR ENTERPRISE and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI	SC, FINANCE & TAXATION GA, ASSAM ASSTT.S.G.I.
24	<a href="#">WP(C)/4519/2021</a> FIXED	HAFIZ MD. BAZLUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	MR A R BHUYAN (R8) GA, ASSAM MR. S K GHOSH (R-6,10,11) MS F AHMED (R-6,10,11) MR N Z CHOUDHURY (R8) MRS. J BEGUM (R8) MR S ABDULLAH (R8) MS. Y AKHTAR (R8) SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1655/2021</a> in WP(C)/4519/2021	SALEH AHMED <b>Versus</b> HAFIZ MD. BAZLUR RAHMAN CHOUDHURY AND 10 ORS. B	MR. S K GHOSH (R-6,10,11) MS F AHMED (R-6,10,11)	GA, ASSAM
25	<a href="#">WP(C)/5436/2021</a> FIXED	M/S JOGANIAR AND ANR <b>Versus</b> THE MISING AUTONOMOUS COUNCIL AND ANR	MR R SENSUA MR P H KONWAR	SC, M A C
26	<a href="#">WP(C)/3943/2022</a> B/O	SMT. ARCHANA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM MR B K SINGH (R-4,5) MR D AKRAM (R-4,5) SC, REVENUE SC, F C I
27	<a href="#">WP(C)/1328/2023</a> B/O	KANIKA DEVI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
28	<a href="#">WP(C)/2440/2023</a> B/O	PURBANCHAL CEMENTS LTD AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY	GA, ASSAM MR. N N B CHOUDHURY, (R-5) MR. N SARKAR, (R-5) MR P K BASU, (R-5) MS. K DEY, (R-5) SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1278/2023</a> in WP(C)/2440/2023	PURBANCHAL CEMENTS LTD AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3298/2023</a> in WP(C)/2440/2023	ALL ASSAM TRIBAL SANGHA <b>Versus</b> PURBANCHAL CEMENTS LTD AND 3 ORS	MR S BORTHAKUR MR P H KONWAR	GA, ASSAM MR. N SARKAR SC, REVENUE
29	<a href="#">WP(C)/4303/2023</a> FIXED	MAIN UDDIN @ MAIN UDDIN AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	GA, ASSAM SC. REVENUE SC, PWD
30	<a href="#">WP(C)/6322/2023</a> FIXED	MS SURYA BUSINEES PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION
31	<a href="#">WP(C)/7046/2023</a> FIXED	DHANJIT KUMAR PATHAK <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
32	<a href="#">WP(C)/7208/2023</a> FIXED	MOHAMMAD WAISDULLAH @ MD. WAISDULLAH <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST DY.S.G.I.
33	<a href="#">WP(C)/7308/2023</a> FIXED	PRIYAM D NAYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A V SINGH MR W R MEDHI MR P TALUKDAR	GA, ASSAM MR. B CHOUDHURY, (R-5) SC, REVENUE SC, AGRI. DEPARTMENT
34	<a href="#">Arb.P./1/2024</a> FIXED	ATW UNIVERSAL INFRA BUILDING(JV) AND ANR <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.

35	<a href="#">WP(C)/267/2024</a> FIXED	MADAN BAIDYA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
36	<a href="#">WP(C)/280/2024</a> FIXED	PADMA THAKURIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B TALUKDAR MR S SARMAH	SC, GST DY.S.G.I.
37	<a href="#">WP(C)/371/2024</a> FIXED	RAJESH MITTAL <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
38	<a href="#">WP(C)/545/2024</a> FIXED	MD. HIFZUR RAHMAN LASKAR 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR MS. P S LASKAR	GA, ASSAM SC, REVENUE SC, PWD
39	<a href="#">WP(C)/683/2024</a> FIXED	SRI SUBHASH AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION
40	<a href="#">WP(C)/808/2024</a> FIXED	ZIABUR RAHMAN KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	GA, ASSAM
41	<a href="#">WP(C)/1001/2024</a> FIXED	MD. MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.
<b>ORDERS</b>				
42	<a href="#">WP(C)/4017/2022</a> FIXED	SATYAJIT DAS AND ANR. <b>Versus</b> THE UNION OF INDIA AND ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, BTC ASSTT.S.G.I.
<b>WITH</b>				
43	<a href="#">Cont.Cas(C)/61/2023</a>	SATYAJIT DAS AND ANR <b>Versus</b> NAGEN BORO AND ORS	MR. S K GOSWAMI MR. R SHARMA	MR. D SAIKIA (r-1,2,3,4) MR. B CHOUDHURY (R- 1,2,3,4) MR P NEOG
44	<a href="#">WP(C)/5685/2023</a>	DEBENDRA NATH PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. R BORAH	GA, ASSAM SC, REVENUE
45	<a href="#">WP(C)/7330/2023</a> FIXED	GAKUL CH DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM MR S BORTHAKUR (r-5) MR. D GOGOI (r-5) SC, REVENUE
<b>WITH</b>				
<a href="#">I.A.(Civil)/3828/2023</a> in WP(C)/7330/2023		GAKUL CH DEKA, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA	GA, ASSAM
46	<a href="#">WP(C)/663/2024</a> FIXED	AJIT KUMAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M SHARMA MR P AGARWAL MR H K SARMA	GA, ASSAM SC, REVENUE
47	<a href="#">WP(C)/761/2024</a> FIXED	MD. NOOR HUSSAIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE MR B P SARMAH	SC, P AND R.D. GA, ASSAM
<b>HEARING</b>				
48	<a href="#">WP(C)/893/2011</a> PART-HEARD, FIXED	JOGEN DAS <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. and ORS	MR. P P DAS MR. B K DAS MR H P GUWALA	SC, A S E B

49 [WP\(C\)/5650/2020](#)  
B/O

HAGRAMA MOHILARY AND 3 ORS.  
**Versus**  
PRAMOD BORO AND 21 ORS.

MR. A R BHUYAN (p-2)  
MD. R ALI (p-2)  
MR. M A I HUSSAIN (p-2)  
MR. A KHOUND  
MR P BHARDWAJ (P-5,6)  
MS R A MOSTAFI (p-2)

GA, ASSAM  
MR. B B NARZARY  
MR D K MISHRA  
MR. N NARZARY  
MR. S R RABHA (r-2 to  
5,15 to 22)  
MR. B PRASAD  
MR. R BAISHYA  
SC, BTC  
SC, WPT AND BC  
SC, ASEC

**WITH**  
[I.A.\(Civil\)/68/2021](#)  
in WP(C)/5650/2020

HAGRAMA MOHILARY AND 5 ORS.  
**Versus**  
PRAMOD BORO AND 21 ORS.

MR. A KHOUND

GA, ASSAM  
SC, BTC  
SC, WPT AND BC  
MR. N BORAH  
SC, ASEC

**WITH**  
[I.A.\(Civil\)/679/2021](#)  
in WP(C)/5650/2020

SANJOY SWARGIARY  
**Versus**  
HAGRAMA MOHILARY AND 27 ORS.

MR. K N CHOUDHURY  
MR. M DAS  
MR. M K DAS

GA, ASSAM  
SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 18/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024
14)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
15)	MS. B M CHETRI	15-03-2024	To	25-03-2024
16)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
17)	MR. S BANIK	18-03-2024	To	21-03-2024
18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024
21)	MS B DEVI	18-03-2024	To	20-03-2024





# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 18th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./782/2024</a>	AMIR HUSSAIN @ MD. AMIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI MS J YESMIN	PP, ASSAM
<b>BAIL HEARING (BA)</b>			
2 <a href="#">Bail Appln./4628/2023</a> WITH CASE RECORD(SCANNED COPY)	ISLAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
3 <a href="#">Bail Appln./4660/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD MUSARAF <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
<b>BAIL HEARING</b>			
4 <a href="#">AB/1892/2023</a> FIXED	MD. FAIZUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024
14)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
15)	MS. B M CHETRI	15-03-2024	To	25-03-2024

16)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
17)	MR. S BANIK	18-03-2024	To	21-03-2024
18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024
21)	MS B DEVI	18-03-2024	To	20-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday, 18th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">Crl.Rev.P./3/2024</a> B/O	RAJIV DAS <b>Versus</b> ARCHITA SAHA	MR. S BISWAS MR. S DUTTA MS D DEVI	MR. DILIP DEY
<b>MOTION (BA)</b>				
2	<a href="#">Bail.Appln./531/2024</a> WITH OFFICE NOTE, FIXED	AJIBOR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
3	<a href="#">Bail.Appln./594/2024</a>	ABDUR RAHMAN @ RINKU <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
4	<a href="#">Bail.Appln./615/2024</a>	JIRAP SINGH DEORI @ RAJIT DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS. B CHETRY S J DUTTA	PP, ASSAM
5	<a href="#">Bail.Appln./634/2024</a>	ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
6	<a href="#">Bail.Appln./674/2024</a> B/O	RAJU AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B D GOSWAMI MR. J M GOGOI MR. K K DEKA	PP, ASSAM
<b>MOTION</b>				
7	<a href="#">Crl.Rev.P./105/2024</a>	MOZAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS	PP, ASSAM
8	<a href="#">Crl.Rev.P./106/2024</a>	JITUMANI DAS <b>Versus</b> DHANJIT DAS	MR M AHMED MR. M HUSSAIN A. K. KANU	
9	<a href="#">Crl.Rev.P./107/2024</a>	ALIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B C DAS MR. S H RAHMAN	PP, ASSAM
10	<a href="#">Crl.Pet./299/2024</a>	NATIONAL INVESTIGATION AGENCY <b>Versus</b> THE DEPUTY DIRECTOR, UNIQUE IDENTIFICATION AUTHORITY OF INDIA (UIDAI)	MR. R K D CHOUDHURY	

11	<a href="#">Crl.Pet./300/2024</a>	ASHIM JYOTI KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM SC, FOREST
12	<a href="#">Crl.Pet./301/2024</a>	RAJ BORA @ RAJ NARAYAN BORA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
13	<a href="#">Crl.Pet./306/2024</a>	PRIYANKA BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
14	<a href="#">Crl.Pet./308/2024</a>	JUGEN BARUAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
15	<a href="#">Crl.Pet./309/2024</a>	FRANCIS SANGMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
16	<a href="#">Crl.Pet./310/2024</a>	ASHRAFUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S AHMED MR M RAHMAN MS N AKTAR	PP, ASSAM
<b>ADMISSION</b>				
17	<a href="#">Crl.Rev.P./60/2016</a> PART-HEARD, LCR 3 FILES	PUTUL HAZARIKA <b>Versus</b> SMT. JAMUNA THAKURIA and ANR.	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	MR.S K GOSWAMI(R-1) MR.A ACHARYA R-1 MR.B K GOSWAMI(R-1) PP, ASSAM
18	<a href="#">Crl.Pet./316/2023</a> PART-HEARD, FIXED,	ALOK KUMAR <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR R K MOUR	SC, CBI
19	<a href="#">Crl.Pet./257/2021</a> WITH LCR 2 FILES(SCANNED COPY)	DR BADAN CHANDRA KRO AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MRS. K BARPUZARI MR. A CHAMUAH MR M CHETIA MS. T GHOSH	MR. P BORAH (R-2) MRS. K M SAIKIA (R-2) PP, ASSAM
20	<a href="#">Crl.Rev.P./307/2023</a> WITH LCR 1 FILE(SCANNED COPY)	RAMESH RAI <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MRS S A CHOUDHURY MS. R. R. SAIKIA	PP, ASSAM
21	<a href="#">Crl.Rev.P./363/2023</a> WITH LCR 1 FILE(SCANNED COPY)	KIRON GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR P C DEY	MR. R DHAR (R-2) MD. A MATLIB (R-2) PP, ASSAM
22	<a href="#">Crl.Rev.P./455/2023</a> FIXED	ASSAM FOREST PRODUCTS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R B PHOOKAN MR S KHOUND MR S KHOUND MS. N BORAH MR K J HAZARIKA	MR. B D KONWAR SR. ADV. (R-2,3,4) MR. R KALITA (R-2,3,4) MR. J SINGH (R-2,3,4) MS. V V THANYU (R-2,3,4) PP, ASSAM
23	<a href="#">Crl.Rev.P./505/2023</a>	JITU KALITA <b>Versus</b> BARNALI MEDHI KALITA	MR. W RAHMAN MR M RAHMAN	MR. S HOQUE MR. M ISLAM
24	<a href="#">Crl.Pet./619/2023</a> WITH LCR 1 FILE(SCANNED COPY)	ABDUL KADIR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
25	<a href="#">Crl.Pet./656/2023</a>	DHARANI KR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MR. J K GOSWAMI (r-2) MR. J BARMAN (r-2) MR D J BORO (r-2) PP, ASSAM
26	<a href="#">Crl.Pet./806/2023</a> WITH LCR 2 FILES(SCANNED COPY)	MRIDUL KUMAR BORAH <b>Versus</b> BOBITA SAIKIA	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR A KHANIKAR
27	<a href="#">Crl.Pet./935/2023</a> FIXED	ISMAIL ALI <b>Versus</b> FAKHRUL ISLAM AND 2 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/1243/2023</a> <b>in</b> CrI.Pet./935/2023	FAKHRUL ISLAM AND ANR <b>Versus</b> ISMAIL ALI AND ANR.	MR. R C DAS MR S HUSSAIN	MR. M U MONDAL PP, ASSAM
28	<a href="#">CRL.A(J)/3/2024</a>	RIMA MUKHERJEE <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
29	<a href="#">CrI.Pet./33/2024</a> WITH LCR 4 FILES(SCANNED COPY), FIXED	RAJIBUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MS. D BORA	PP, ASSAM MS. D BORPUJARI (DEKA), AMICUS CURIAE)R-2
30	<a href="#">CrI.Rev.P./65/2024</a>	SANIWARA BEGUM @ SANIARA BEGUM <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR. N K MURRY MR S A REEYAZ	PP, ASSAM
31	<a href="#">CrI.A./75/2024</a>	JAHAR ALI SHEIKH @ JAHAR ALI S.K AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/264/2024</a> <b>in</b> CrI.A./75/2024	JAHAR ALI SHEIKH @ JAHAR ALI S.K AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
<b>ORDERS</b>				
32	<a href="#">I.A.(CrI.)/554/2022</a> <b>in</b> CrI.Rev.P./7708/2022	DAITHUN DAIMARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K BORO	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Rev.P./7708/2022</a> (Filing Number)	DAITHUN DAIMARY <b>Versus</b> THE STATE OF ASSAM AND ANR (A)	MR. M K BORO	
33	<a href="#">CrI.A./226/2023</a> WITH OFFICE NOTE, LCR 5 FILES	SARIFUL ISLAM @ MD. SHARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. R ALI MR. A M KHAN MR. R I DEWAN	PP, ASSAM
34	<a href="#">CrI.A./296/2023</a> WITH OFFICE NOTE, LCR 4 FILES	RAJU GOWALA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/693/2023</a> <b>in</b> CrI.A./296/2023	RAJU GOWALA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA	PP, ASSAM
35	<a href="#">CrI.A./366/2023</a>	JITENDRA ROY @ JATIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. S MUNIR (r-2) MR S M ABDULLAH P (r-2) MS F HUSSAIN (r-2) MD R ISLAM (r-2) MD IMRAN (r-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/913/2023</a> <b>in</b> CrI.A./366/2023	JITENDRA ROY @ JATIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
36	<a href="#">CrI.A./379/2023</a> WITH LCR 5 FILES	DEBEN BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR A BASUMATARY	PP, ASSAM
37	<a href="#">CrI.A./392/2023</a> <u>0 Y 7 M 16 D</u> :WITH OFFICE NOTE	MD. MANIRUT JAMAN @ MONI <b>Versus</b> THE STATE OF ASSAM	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1021/2023</a> <b>in</b> CrI.A./392/2023	MD. MANIRUT JAMAN @ MONI <b>Versus</b> THE STATE OF ASSAM	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	
38	<a href="#">I.A.(CrI.)/671/2023</a> <b>in</b> CrI.Rev.P./7772/2023	INDRAJIT BORA <b>Versus</b> STATE OF ASSAM AND 2 ORS	MR. SK N MOHAMMAD	MR. T DEURI (R-2) MR. M MAHANTA (R-2) PP, ASSAM

	<b>WITH</b> <a href="#">Crl.Rev.P./7772/2023</a> (Filing Number)	INDRAJIT BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS (A)	MR. SK N MOHAMMAD	
39	<a href="#">Crl.Pet./708/2023</a>	ANISUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. M AHMED	MR. A Z AHMED (r-2) PP, ASSAM
40	<a href="#">I.A.(Crl.)/947/2023</a> <b>in</b> Crl.A./10136/2023	BAPMONI DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	MR. A AHMED (R2) MR. R ALI (R2) U U KHAN (R2) PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./10136/2023</a> (Filing Number)	BAPMONI DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR. E	MR D K BHATTACHARYYA	
41	<a href="#">I.A.(Crl.)/104/2024</a> <b>in</b> CRL.A(J)/826/2024	ARNESH HARIZON <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N HASSAN (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/826/2024</a> (Filing Number)	ARNESH HARIZON <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MS N HASSAN	
	<b>WITH</b> <a href="#">I.A.(Crl.)/828/2024</a> (Filing Number)	ARNESH HARIZON <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MS N HASSAN	
42	<a href="#">I.A.(Crl.)/139/2024</a> AB 3674/2023(D/O), WITH OFFICE NOTE, CASE RECORD(SCANNED COPY), <b>in</b> AB/3674/2023	SARIFUL ALI <b>Versus</b> ABUL HUSSAIN AND 9 ORS	MR. S C BISWAS	PP, ASSAM
43	<a href="#">I.A.(Crl.)/179/2024</a> WITH OFFICE NOTE, LCR 3 FILES <b>in</b> Crl.A./277/2022	PAPPU SINGH, <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./277/2022</a>	PAPPU SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
44	<a href="#">I.A.(Crl.)/222/2024</a> <b>in</b> CRL.A(J)/87/2023	KARTIK MANDAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/87/2023</a>	KARTIK MANDAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS MS D DEVI	PP, ASSAM
45	<a href="#">I.A.(Crl.)/262/2024</a> B/O <b>in</b> Crl.Pet./365/2019	SMFG INDIA CREDIT CO. LTD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M SHARMA MR S DEKA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Pet./365/2019</a>	FULLERTON INDIA CREDIT COMPANY LTD. (FICCL) <b>Versus</b> THE STATE OF ASSAM AND ANR.	Mukesh Sharma	MR. D J SARMA (R-2) MS. J PAUL (R-2) PP, ASSAM
<b><u>STAY MATTERS</u></b>				
46	<a href="#">Crl.Pet./312/2022</a> WITH LCR 1 FILE	NABA KUMAR CHOUDHURY <b>Versus</b> PANKAJ BAISHYA	MR. N K KALITA MR. S DUTTA	MR. D GOSWAMI
47	<a href="#">Crl.Pet./618/2022</a> WITH LCR 1 FILE	GOURISH NAIDING <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M MAHANTA MR. P K MUNIR MR. A GAYAN	N K NEOG (R-2) MR. M DAS (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024
14)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
15)	MS. B M CHETRI	15-03-2024	To	25-03-2024
16)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
17)	MR. S BANIK	18-03-2024	To	21-03-2024
18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024
21)	MS B DEVI	18-03-2024	To	20-03-2024



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:15 PM****[ For Monday, 18th March 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE BUDI HABUNG****COURT NO: 25****[MAC APPEAL AND MFA MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">MACApp./134/2015</a> (AT 10:15 AM)	SRI RANJAN KUMAR DAS <b>Versus</b> MUSTT RAHIKON BIBI and 5 ORS	MR.P P DAS MR.R AHMED	MS.S ROY(R-6) MRD MONDAL(R- 1-5) MS.I DASR-6
	<b>WITH</b> <a href="#">I.A.(Civil)/2162/2021</a> <b>in</b> MACApp./134/2015	SRI RANJAN KUMAR DAS <b>Versus</b> MUSTT RAHIKON BIBI and ORS	MR. P P DAS	
<b>ADMISSION</b>				
2	<a href="#">MACApp./565/2017</a>	M/S. NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> AMIT DAS and 4 ORS.	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR	MR. A DUTTA (R2) MRS. P M DUTTA (R2)
	<b>WITH</b> <a href="#">I.A.(Civil)/3739/2017</a> <b>in</b> MACApp./565/2017	M/S. NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> AMIT DAS and 4 ORS.	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN MS.J TALUKDAR	
3	<a href="#">MACApp./944/2018</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI ARUP KALITA AND ANR	MR S DUTTA MS. N MODI MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3910/2018</a> <b>in</b> MACApp./944/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI ARUP KALITA AND ANR	MR S DUTTA MS. N MODI MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	
4	<a href="#">MFA/64/2023</a>	MEHRUN KHATUNI <b>Versus</b> THE UNION OF INDIA	MS J KALITA	MRS. R DEVI SC, NF RLY
5	<a href="#">MACApp./120/2024</a>	ALTAH HUSSAIN LASKAR <b>Versus</b> MANIKANTA SINGHA	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	
6	<a href="#">MACApp./121/2024</a>	MINTU SARKAR <b>Versus</b> ADAR VAN BIBI AND ANR.	MR. A R AGARWALA MR ADITYA AGARWALA	
7	<a href="#">MACApp./122/2024</a>	THANDA BALA DEKA <b>Versus</b> JYOTIRMOY NATH AND 2 ORS.	MR D K KALITA MR. K K PARASAR MR. H K SUT	



**ORDERS**

8	<a href="#">MACApp./416/2017</a> WITH LCR, B/O	SMTI RIMA HAZARIKA KAKOTI and 3 ORS <b>Versus</b> M/S SHREE KRISHNA LOGISTICS and 4 ORS	MR D MONDAL	MR. A DUTTA MS K DEKA MS M BORUAH MS N RAJKONWAR MRS. P M DUTTA
9	<a href="#">I.A.(Civil)/3334/2018</a> in <a href="#">MACApp./838/2018</a>	SRI NANDESWAR BORAH <b>Versus</b> SRI DIPEN DAS AND 2 ORS	MR. S K TALUKDAR MR. A B T HAQUE	MR SISHIR DUTTA MR. S DUTTA
	<b>WITH</b> <a href="#">MACApp./838/2018</a>	SRI NANDESWAR BORAH <b>Versus</b> SRI DIPEN DAS AND 2 ORS	MR. S K TALUKDAR MR. A B T HAQUE	
10	<a href="#">I.A.(Civil)/426/2020</a> in <a href="#">MACApp./18850/2019</a>	UNITED INDIA INSURANCE COMPANY LTD., <b>Versus</b> SMT. TUTUMONI BORA AND 3 ORS.	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA	MR. S S ROY (r-3) MR. B BARUAH (R-1,2) MR. S BORTHAKUR (r-3) MS. S KAKATI (r-3) MR S HUSSAIN (R-1)
	<b>WITH</b> <a href="#">MACApp./18850/2019</a> (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD., <b>Versus</b> SMT. TUTUMONI BORA AND 3 ORS.	MR SISHIR DUTTA	
11	<a href="#">MACApp./4/2021</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> UTTAM SARMA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR M AHMED MR. A HUSSAIN MR J KALITA MS. M R DOLAI MR N SARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/45/2021</a> in <a href="#">MACApp./4/2021</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> UTTAM SARMA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR J KALITA MR A K SHARMA MS. M R DOLAI MR N SARMA
12	<b>WITH</b> <a href="#">MACApp./3/2021</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> KEDAR RAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR M AHMED MR. A HUSSAIN MR. J KALITA (r-2) MR D KALITA (r-2) MS. S. KAR (r-2)
	<b>WITH</b> <a href="#">I.A.(Civil)/43/2021</a> in <a href="#">MACApp./3/2021</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> KEDAR RAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
13	<b>WITH</b> <a href="#">MACApp./338/2021</a>	MRS. KIRAN DEVI JAIN <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD. AND 3 ORS.	MR M AHMED	MS S MOCHAHARI (r-1) MR S DUTTA (r-1) MR. S DUTTA (r-1)
14	<b>WITH</b> <a href="#">MACApp./340/2021</a>	MRS. KIRAN DEVI JAIN <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD. AND 3 ORS.	MR M AHMED	MS S MOCHAHARI (R-1) MR S DUTTA (R-1) MR. S DUTTA (R-1)
15	<a href="#">MFA/32/2022</a> WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI BIDHAN BASUMATARY and ANR	MR SISHIR DUTTA MS. J BORO MS M CHOUDHURY MS M DAS MRS. P M DUTTA	MR M DEKA MR S HOQUE FOR CAVEATOR
16	<a href="#">MACApp./111/2022</a>	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ABDUL ALI AND ORS.	MR. R C PAUL	MR. M ISLAM FOR CAVEATOR
17	<a href="#">MACApp./240/2022</a> WITH LCR	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SMTI ANUPAMA MITRA @ DEY AND 5 ORS	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR

18	<a href="#">MACApp./362/2022</a> WITH LCR	RATNA GHOSH AND 3 ORS <b>Versus</b> AMARJIT SINGH AND 4 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MS. R D MOZUMDAR (r-3,5) MS. C MOZUMDAR (r-3,5) MR. S P SHARMA (r-3,5)
19	<a href="#">MFA/36/2023</a> WITH LCR	SHRIRAM GENERAL INSURANCE CO.LTD <b>Versus</b> BIJALA SAWTAL AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA MR. K GOGOI	MR. M TALUKDAR (r-3)
20	<a href="#">MFA/46/2023</a> WITH LCR	UNION OF INDIA <b>Versus</b> M/S STAR CEMENT LTD	MR. K GOGOI	
21	<a href="#">MFA/65/2023</a> WITH LCR	SUMI BORO <b>Versus</b> THE UNION OF INDIA	MS J KALITA	MR. K GOGOI DY.S.G.I.
22	<a href="#">MACApp./123/2023</a> WITH LCR	NATIONAL INSURANCE COMPANY <b>Versus</b> PRAFULLA DUTTA AND 2 ORS E	MR T KALITA MR. A KAKATI	
	<b>WITH</b> <a href="#">I.A.(Civil)/2210/2023</a> <b>in</b> MACApp./123/2023	PRAFULLA DUTTA <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD.		MR T KALITA
23	<a href="#">I.A.(Civil)/1229/2023</a> <b>in</b> MACApp./4637/2023	CHUMILA MUNDA AND ANR. <b>Versus</b> PREMANANDA GOGOI AND 2 ORS.	MR. K R BORA MR D CHUTIA R GOGOI	MR. K K BHATTA (R-3)
	<b>WITH</b> <a href="#">MACApp./4637/2023</a> (Filing Number)	CHUMILA MUNDA <b>Versus</b> PREMANANDA GOGOI AND 2 ORS. B	MR. K R BORA	
24	<a href="#">I.A.(Civil)/20/2024</a> <b>in</b> MACApp./15312/2023	KARIM KHAN <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR. S DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA
	<b>WITH</b> <a href="#">MACApp./15312/2023</a> (Filing Number)	KARIM KHAN <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD F	MR. N J DUTTA	
25	<a href="#">I.A.(Civil)/473/2024</a> WITH LCR <b>in</b> MACApp./77/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> GOPA DAS AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M KHAN
	<b>WITH</b> <a href="#">MACApp./77/2022</a>	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> GOPA DAS AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. M KHAN MR. J RAHMAN MR R ISLAM FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/471/2024</a> <b>in</b> MACApp./77/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> GOPA DAS AND 3 ORS.	MS. M SAIKIA MS. M SAIKIA MS. P BORTHAKUR	MR. M KHAN
	<b>WITH</b> <a href="#">I.A.(Civil)/472/2024</a> <b>in</b> MACApp./77/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> GOPA DAS AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M KHAN
26	<a href="#">I.A.(Civil)/545/2024</a> WITH LCR <b>in</b> MACApp./70/2023	MARAMI BORDOLOI <b>Versus</b> M/S UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS	MR. P D NAIR	MR. M DUTTA
	<b>WITH</b> <a href="#">MACApp./70/2023</a>	M/S UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> MARAMI BORDOLOI AND 2 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P D NAIR (r-1) MR G ALAM (r-1) MR. H ROHMAN (r-1) MR. D NAG (r-1)
27	<a href="#">I.A.(Civil)/603/2024</a> <b>in</b> MACApp./423/2019	KRISHNA RANI DAS AND 4 ORS <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD H	MR. M TALUKDAR	MR. R K BHATRA

	<b>WITH</b> <a href="#">MACApp./423/2019</a>	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> KRISHNA RANI DAS AND 6 ORS	MS. R DUTTA MR. R K BHATRA MR. A SAIKIA MS. D BHUYAN	MR. M TALUKDAR (r-1 to 5) MR. A SHAKIL (r-1 to 5)
	<b>WITH</b> <a href="#">I.A.(Civil)/2681/2019</a> <b>in</b> MACApp./423/2019	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> KRISHNA RANI DAS AND 6 ORS	MS. R DUTTA MR. R K BHATRA MR. A SAIKIA MS. D BHUYAN	
28	<a href="#">I.A.(Civil)/793/2024</a> WITH LCR 1 FILE <b>in</b> MACApp./121/2020	SMT ANJANA BORAH and ANR <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD.	MR.A J SARMA MR.S K GHOSH MR. P D NAIR MR G ALAM MR.J K BORDOLOI	MR. S DUTTA
	<b>WITH</b> <a href="#">MACApp./121/2020</a>	SMT ANJANA BORAH and ANR <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. and 2 ORS,	MR.A J SARMA MR.S K GHOSH MR. P D NAIR MR G ALAM MR.H ROHMAN MR.J K BORDOLOI	MR S DUTTA
	<b>WITH</b> <a href="#">CO/15/2021</a> <b>in</b> MACApp./121/2020	REGIONAL MANAGER, THE ORIENTAL INDURANCE CO. LTD. <b>Versus</b> ANJANA BORAH AND ANR.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. A J SARMA MR. S K GHOSH MR. P D NAIR MR G ALAM MR. J K BORDOLOI
29	<a href="#">I.A.(Civil)/833/2024</a> <b>in</b> MACApp./2661/2024	GEETA CHETRY AND ANR. <b>Versus</b> THE DIVISIONAL MANAGER AND 3 ORS.	MR. M MORE MR. S NAG MR. N D SARMA	
	<b>WITH</b> <a href="#">MACApp./2661/2024</a> (Filing Number)	GEETA CHETRY AND ANR <b>Versus</b> THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD AND 3 ORS F	MR. S NAG	
30	<a href="#">I.A.(Civil)/844/2024</a> <b>in</b> MACApp./2166/2024	ANKUR SARKAR <b>Versus</b> HDFC ERGO GENERAL INSURANCE COMPANY LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
	<b>WITH</b> <a href="#">MACApp./2166/2024</a> (Filing Number)	ANKUR SARKAR <b>Versus</b> HDFC ERGO GENERAL INSURANCE COMPANY LTD AND 2 ORS (F)	MR. A R AGARWALA	
31	<a href="#">I.A.(Civil)/847/2024</a> <b>in</b> MACApp./3040/2024	DIPALI RAY AND 2 ORS <b>Versus</b> UNIVERSAL SOMPO GEN. INS CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
	<b>WITH</b> <a href="#">MACApp./3040/2024</a> (Filing Number)	DIPALI RAY AND 2 ORS <b>Versus</b> UNIVERSAL SOMPO GEN. INS CO LTD AND 2 ORS F	MR. A R AGARWALA	
<b>HEARING</b>				
32	<a href="#">MFA/50/2003</a>	M/S ORIENTAL INSURANCE CO. LTD <b>Versus</b> MD ABDUL NOOR and ANR	MR.K K DEY MR.D SUR MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA MS.S S CHOUDHURY	
	<b>WITH</b> <a href="#">MC/3011/2010</a> <b>in</b> MFA/50/2003	M/S ORIENTAL INSURANCE CO. LTD <b>Versus</b> MD ABDUL NOOR and ANR	MR KK DEY	

33	<a href="#">MFA/115/2011</a> WITH LCR	ABDULLA CHOUDHURY @ ABDULLA AND ANR <b>Versus</b> THE UNION OF INDIA and ORS	MR. M TALUKDAR MR.R K AGARWALA	MSB DEVI MR G GOSWAMI, RLY.ADV. SC, NF RLY MS.R R BORAH MS.M PHUKAN
34	<a href="#">MACApp./638/2017</a> WITH LCR	SMTI LAKHIMI MAZUMDAR <b>Versus</b> SRI VIJAY KR. SHAH and 2 ORS	MR.P DAS MR.A D CHOUDHURY	MS. M SAIKIA MS. P BORTHAKUR
35	<b>WITH</b> <a href="#">MACApp./469/2017</a>	FUTURE GENERAL INDIA INSURANCE COMPANY LTD <b>Versus</b> SMTI LAKHIMI MAJUMDAR and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. A D CHOUDHURY (R1)

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LEAVE NOTE OF ADVOCATES FOR 18/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024
14)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
15)	MS. B M CHETRI	15-03-2024	To	25-03-2024
16)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
17)	MR. S BANIK	18-03-2024	To	21-03-2024
18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024
21)	MS B DEVI	18-03-2024	To	20-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 18th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>			
1 <a href="#">WP(C)/3906/2012</a> PART-HEARD	SANKAR SAHU <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD and ORS	MR.N C DAS MR.A DAS MS.B BEGUM MS.M DEVI MS.C SARMA	SC, A S E B
2 <a href="#">WP(C)/6609/2013</a> PART-HEARD, WITH WP(C)/2113/2010 (D/O)	VARTAK LABOUR UNION <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S C KEYAL MR.N BARUA ASSTT.S.G.I.
<b>WITH</b> 3 <a href="#">WP(C)/5029/2014</a>	SARAT SAIKIA and 16 ORS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.A GANGULY MR.S K SINGH	ASSTT.S.G.I.
<b>WITH</b> <a href="#">MC/2945/2014</a> in WP(C)/5029/2014	UNION OF INDIA and 4 ORS. <b>Versus</b> SARAT SAIKIA and ORS.	MR.A GANGULY MR.S K SINGH	ASSTT.S.G.I.
<b>WITH</b> 4 <a href="#">WP(C)/3873/2017</a>	BORDER ROADS ORGANIZATION LABOURERS UNION <b>Versus</b> THE UNION OF INDIA and 9 ORS.	MS.B MAHANTA MRS B BHUYAN MR.P K SARMA MR.D DAS	GA, ASSAM C.G.C. MR. D C BORAH(R- 1-4 & 6-9) ASSTT.S.G.I.
5 <a href="#">WP(C)/7551/2013</a> PART-HEARD	RABINDRA NATH SARMA <b>Versus</b> ASSAM GRAMIN VIKASH BANK and 3 ORS	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA SC, A G V B
6 <a href="#">WP(C)/2274/2015</a> PART-HEARD	DR. SAILEN DUTTA DAS <b>Versus</b> THE ASSAM UNIVERSITY and 5 ORS,	MR.S BANIK MD.A H LASKAR	MR.B BANERJEE SC, ASSAM UNIVERSITY
7 <a href="#">WP(C)/390/2014</a>	JONAKI DAS <b>Versus</b> THE UNION OF INDIA and 7 ORS	MR.P K TALUKDAR MR.K R PATGIRI MS.C DAS	MR.M B U AHMED MR. A HUSSAIN (r-8) ASSTT.S.G.I.

8	<a href="#">WP(C)/515/2014</a>	PRABAN KUMAR HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K KONWAR MR. G CHAMUAH	GA, ASSAM MR.P D GOGOI MR.S GOGOI MR.J C GOGOI MS.G DEKA MR.K KALITA MS.K KHAN MS.A DAS MR.N GOGOI MS.P CHAKRABORTY
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**MOTION**

9	<a href="#">Cont.Cas(C)/145/2024</a>	BINOD BASUMATARY <b>Versus</b> HEMA CHANDRA SAIKIA AND ANR	MR H P GUWALA MR. A BORO H. DAIMARY	
10	<a href="#">Cont.Cas(C)/147/2024</a>	KAMINI KALITA <b>Versus</b> DHARMA KANTA MILI	MR. B K GOGOI MR. N D SARMA C. DEKA K KAKATI	
11	<a href="#">WP(C)/644/2024</a> FIXED	NILA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	MS. N M DEKA (R-5) Ms. R. R. BORAH (R-5) SC, SEC. EDU.
12	<a href="#">WP(C)/1484/2024</a> CAVT. NO.01302/024,	GAUTAM DEKA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA	MRS. A GAYAN DY.S.G.I. FOR CAVEATOR
13	<a href="#">WP(C)/1514/2024</a>	ISMOT ARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M KHATANIAR MS. S D SAIKIA	SC, SEC. EDU.
14	<a href="#">WP(C)/1533/2024</a>	ASADUN ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S ISLAM MR S ISLAM MR Z RAHMAN MR. R ISLAM	SC, SEC. EDU.
15	<a href="#">WP(C)/1557/2024</a>	AZMAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R DHAR MD. A MATLIB	SC, ELEM. EDU GA, ASSAM
16	<a href="#">WP(C)/1558/2024</a>	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M A I HUSSAIN N ISLAM MR. S. ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA

**ORDER NO STEPS**

17	<a href="#">WP(C)/4206/2021</a>	SMITA PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A D CHOUDHURY	SC, BTC SC, EDU
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**ORDER (IMPLEADMENT OF PARTY)**

18	<a href="#">I.A.(Civil)/840/2024</a> in <a href="#">WP(C)/2786/2021</a>	DR. SARANGADHAR BARAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D K ROY	SC, HIGHER EDU
	<b>WITH</b> <a href="#">WP(C)/2786/2021</a>	DR. SARANGADHAR BARAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DEKA MR D K ROY MS. I KAKATI	SC, HIGHER EDU

**ADMISSION**

19	<a href="#">WP(C)/2776/2020</a> PART-HEARD	GANGADHAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR S BORTHAKUR MR. M SARMA MR. D GOGOI	MR. S P SHARMA MR. S P SHARMA MS U SHARMA MS U SHARMA MR B TALUKDAR MR B TALUKDAR MS T K SHARMA MS T K SHARMA SC, SEC. EDU.
	<b>WITH</b> <a href="#">WP(C)/6004/2022</a>	GANGADHAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.

21	<a href="#">WP(C)/4188/2020</a> PART-HEARD, WITH WP(C)/7717/2018 (D/O)	AMUSANA MIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR F A LASKAR MR. D H MOZUMDER	MR. A K DUTTA (R5) MR. B PURKAYASTHA (R5) SC, SEC. EDU.
22	<a href="#">WP(C)/2780/2013</a>	PARUL AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN	MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY SC, EDU
	<b>WITH</b> <a href="#">MC/1506/2014</a> in WP(C)/2780/2013	ASHFAK UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN	MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY SC, EDU
23	<b>WITH</b> <a href="#">WP(C)/3381/2013</a>	ASMA KHATUN and 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 26 ORS	MR.M A I HUSSAIN MR A R BHUIYAN	GA, ASSAM K DEVI, R K DEVI, R MR. K R PATGIRI (R9 TO 15) MR. M KHAN (R- 16 TO 27) MR N DUTTA, MR. M DAS (R- 9 TO 15) MR N DUTTA, MR. M DAS (R- 9 TO 15) MR J RAHMAN, R MR J RAHMAN, R MR J RAHMAN, R MS. C DAS (R9 TO 15) SC, EDU SC, FINANCE
24	<b>WITH</b> <a href="#">WP(C)/3473/2013</a>	PARUL AHMED <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.M A I HUSSAIN MR A R BHUIYAN MR.B ZAMAN	MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY SC, FINANCE SC, EDU
25	<a href="#">WP(C)/3071/2018</a> FIXED	RAJIM UDDIN MIA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S CHAUHAN MS S K CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR. C K S BARUAH, CGC ASSTT.S.G.I. SC, U G C
26	<a href="#">WP(C)/2793/2020</a> FIXED	PRASANTA SAIKIA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. S RANA	GA, ASSAM SC, EDU SC, FINANCE
27	<a href="#">WP(C)/174/2021</a>	BIPIN GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	SC, ELEM. EDU
28	<a href="#">WP(C)/1608/2021</a>	TARUN CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, HIGHER EDU GA, ASSAM MR. S NEOG (R-7,8) MS. S G BARUAH (R-7,8) MR. B BORGHAIN (R-7,8) MR B SAIKIA (R-7,8)
29	<a href="#">WP(C)/4728/2021</a>	RITA DAS AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, SSA
30	<a href="#">WP(C)/4978/2021</a>	BIJOY LAKSHMI DAS GUPTA @ BIJOY LAKSHMI SHYAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. J GHOSH A CHAKMA MR. R A MAJUMDAR	SC, AG SC, SEC. EDU. SC, FINANCE
31	<a href="#">WP(C)/5121/2021</a>	SANKAR REANG <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, SSA

32	<a href="#">WP(C)/5450/2021</a>	DR. JIBAN JYOTI KAKOTI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS N MAHANTA N GAUTAM	SC, HIGHER EDU MR. T J MAHANTA (R6) MR. R MAZUMDAR (R4) MRS. R DEVI (r-5) MR. M DUTTA (R6) MR. A CHAMUAH (SC, UGC) MR H BEZBARUA (R4) MR. A BHATTACHARYYA (R6) MR. A BORUA (R6) MS P AGARWAL (r-8)
33	<a href="#">WP(C)/5744/2021</a>	DR. TULUMONI DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU GA, ASSAM
34	<a href="#">WP(C)/5799/2021</a> FIXED	TASLIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM MR. R MAZUMDAR, SC, DEPTT. OF SCHOOL EDUCATION
35	<a href="#">WP(C)/7054/2021</a>	SAMEL TIRKEY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	G UDDIN MS ANNA K P MD H R AHMED M GOGOI MS. P ADHIKARI	GA, ASSAM SC, EDU SC, FINANCE
36	<a href="#">WP(C)/6037/2022</a> CAVT. NO.10162/022,	DR. HARI CHANDRA MAHANTA <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 2 ORS.	MR. P MAHANTA MR A ATREYA	MR. K N CHOUDHURY MR. R MAZUMDAR (R3) MR H BEZBARUA (R3) MR. D J DAS FOR CAVEATOR
37	<a href="#">WP(C)/7068/2022</a> B/O	DR. MD. SHIRAZUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR N Z CHOUDHURY	MRS. D DAS BARMAN, GA, ASSAM MR. S K DAS (R-1) MR R KARIM (R-1) MR B GOGOI, SC, RMSA SC, SEC. EDU.
38	<b>WITH</b> <a href="#">Cont.Cas(C)/243/2020</a>	THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE OF ALITANGONI OSMANIA H. S.SCHOOL AND ANR. <b>Versus</b> PRITAM SAIKIA	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. D SAIKIA MR S M T CHISTIE
39	<a href="#">WP(C)/7481/2022</a> B/O	SIRAJ UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R TALUKDAR	GA, ASSAM SC, SEC. EDU.
40	<a href="#">WP(C)/1250/2023</a>	TAPAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, ( WPT&BC ) MR. H ROHMAN (R-3)
41	<a href="#">WP(C)/1902/2023</a> FIXED	SARIT DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, HIGHER EDU MR. T C CHUTIA, SC, SEBA MR N N UPADHYAYA MR D K ROY,SC, SEBA MR. D UPAMANYU(R-6) MR. B B KAKATI SC, HEALTH AND FAMILY WELFARE DEPARTMENT
42	<a href="#">WP(C)/4597/2023</a> FIXED	RAFIQUR RAHMAN SHEIKH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU. SC, SEBA
43	<a href="#">WP(C)/6975/2023</a>	SHIKSHA VALLEY SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	MR. A K DUTTA DY.S.G.I. SC, INDUSTRIES AND COMMERCE



44	<a href="#">WP(C)/620/2024</a> FIXED	SUPRITI BHOWMICK <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. A R GOGOI MR S A BARBHUYAN	SC, G U
<b>ORDERS</b>				
45	<a href="#">Review.Pet./133/2022</a> PART-HEARD, IN Arb.P./2/2021 (D/O)	M/S SIANG ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	A W AMAN MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MR T R SEN SAMIM RAHMAN	MR H GUPTA ASSTT.S.G.I.
46	<a href="#">WP(C)/6628/2019</a>	BINOY KUMAR PATHAK AND ANR. <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS.	S BORGHAIN MS. B DEVI MR BAPLU CHAKMA MR SUBHRAJIT SAIKIA	SC, ELEM. EDU GA, ASSAM MR. U C RABHA MR. M M DEKA
47	<a href="#">Cont.Cas(C)/373/2020</a> B/O	SUJATA BHATTACHARJEE <b>Versus</b> PRADOSH KIRON NATH AND 5 ORS.	MRS. P P BORAH MR. P K DAS	MR. D SAIKIA MR. S C KEYAL MR S M T CHISTIE (R-4) MR. R MAZUMDAR MR. K K DUTTA MS N M SARMA
48	<a href="#">WP(C)/4428/2021</a> B/O	MANTU MEDHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA	MR. M K CHOUDHURY (R-3,4,5) MR P BHARDWAJ (R-3,4,5) SC. EDU.
<b>WITH</b>				
49	<a href="#">WP(C)/2472/2022</a>	MRS. RITA BEYPI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N BARUAH MR. R J DAS	SC, HIGHER EDU MR. K N CHOUDHURY (r-6) MR. S K DEORI(R-7) MS. SOMILA(R-7) MR. D J DAS (r-6) MS N MAHANTA (r-6)
50	<a href="#">Cont.Cas(C)/214/2022</a> B/O	BILAYET HUSSAIN <b>Versus</b> SMTI. MAMATA HOJAI	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. N J KHATANIAR MR. U SARMA
51	<a href="#">Cont.Cas(C)/292/2022</a> FIXED	DIPTI DAS <b>Versus</b> DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. P K BORAH MR. N J KHATANIAR
52	<a href="#">WP(C)/6980/2022</a>	LAKHI NATH CHIENTEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
53	<a href="#">WP(C)/7992/2022</a>	PRANAB PRASAD BORAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR D MAHANTA (r-14) DY.S.G.I. SC, BTC SC, HEALTH
<b>WITH</b>				
	<a href="#">I.A.(Civil)/1942/2023</a> in WP(C)/7992/2022	PRANAB PRASAD BORAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, BTC SC, C.G.C. SC, HEALTH
<b>WITH</b>				
54	<a href="#">WP(C)/7958/2022</a>	DIPANKAR SATOLA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, HEALTH
55	<a href="#">Cont.Cas(C)/255/2023</a> FIXED	NITU GOGOI AND 10 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR.	MR. S HAZARIKA MS A M DCOSTA	MR. D SAIKIA MR. U SARMA
56	<a href="#">Cont.Cas(C)/273/2023</a>	MD. GULAM MUSTAFA BARBHUIYA <b>Versus</b> MD. SHAH NAWAZ CHOUDHURY AND 2 ORS	MR. A K DUTTA MR. A M BARBHUIYA MR. B PURKAYASTHA	MR. D SAIKIA (R-3) MR S M T CHISTIE (R-3) MR. A PHUKAN (R-3)
57	<a href="#">Cont.Cas(C)/356/2023</a>	JABEDA KHATUN <b>Versus</b> NARAYAN KONWAR	MR. M R KHANDAKAR MR. R ISLAM	MR. N J KHATANIAR MR B KAUSHIK

58	<a href="#">Cont.Cas(C)/515/2023</a>	PRABIR KUMAR PAUL <b>Versus</b> GAYATRI NAIDING	MR. A K PURKAYASTHA MR. S SHARMA	MR. C SHARMA MR A GOGOI D JAIN
59	<a href="#">Cont.Cas(C)/571/2023</a>	IBADUR RAHMAN LASKAR <b>Versus</b> H N GAUTAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	
60	<a href="#">WP(C)/6276/2023</a> B/O	DR. JINTU SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, HIGHER EDU MR. S CHAKRABORTY (R-6) MR. N DEKA (r-4,5) MR. M GOGOI(r-4,5) SC, G U

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LEAVE NOTE OF ADVOCATES FOR 18/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
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14)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
15)	MS. B M CHETRI	15-03-2024	To	25-03-2024
16)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
17)	MR. S BANIK	18-03-2024	To	21-03-2024
18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
19)	MRS. R S DEURI	18-03-2024	To	19-03-2024
20)	MR. M K DAS	18-03-2024	To	19-03-2024
21)	MS B DEVI	18-03-2024	To	20-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 18th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>			
1 <a href="#">Bail Appln./598/2024</a> B/O	PABITRA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI MR. B BISHAYA C. DEKA	PP, ASSAM
<b>MOTION (BA)</b>			
2 <a href="#">Bail Appln./775/2024</a>	CHAFIR ALI @ SAFIQUE ALI <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
3 <a href="#">Bail Appln./787/2024</a>	MD. SOFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
4 <a href="#">Bail Appln./790/2024</a>	MRIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. E. SARKAR	PP, ASSAM
5 <a href="#">Bail Appln./795/2024</a>	HAKIM ALI @ HAKIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
6 <a href="#">Bail Appln./796/2024</a>	DHANMONI BORUAH <b>Versus</b> THE STATE OF ASSAM	MR P BHARDWAJ MS B BORA	PP, ASSAM
7 <a href="#">Bail Appln./797/2024</a>	BITTU SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>MOTION</b>			
8 <a href="#">Tr.P.(CrI.)/16/2024</a>	DR.SAYED RAFIUL ISLAM AND 4 ORS <b>Versus</b> DR. JABIN AHMED AND ANR	MR. B BORAH MR. M AHMED	PP, ASSAM
9 <a href="#">Crl.Rev.P./99/2024</a>	SHAH NAWAZ ALAM <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
10 <a href="#">Crl.Rev.P./101/2024</a>	MD. ABDUL KAIUM AL AMIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
11 <a href="#">Crl.Rev.P./102/2024</a>	MD. DELOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MS. K K CHETIA PHUKAN	PP, ASSAM

12	<a href="#">Crl.Pet./210/2024</a> FIXED	AMLAN JYOTI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K JAIN	PP, ASSAM
13	<a href="#">Crl.Pet./244/2024</a> FIXED	MD. AMINUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
14	<a href="#">Crl.Pet./285/2024</a>	NAZIM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
15	<a href="#">Crl.Pet./296/2024</a>	ABDUL AZIZ <b>Versus</b> MS. SABANA YASMIN	DR. R SARMAH MS P SAHA	
16	<a href="#">Crl.Pet./298/2024</a>	MANTOSH PAUL <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
17	<a href="#">Crl.Pet./303/2024</a>	ALA UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ALI MR S ISLAM	PP, ASSAM
18	<a href="#">Crl.Pet./304/2024</a>	SAMEJUDDIN <b>Versus</b> CHAHERA KHATUN	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
19	<a href="#">Crl.Pet./305/2024</a>	SAJID AKHTAR AHMED @ SHAZEED AKHTAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. P K BORAH MR SAURADEEP DEY	PP, ASSAM
20	<a href="#">Crl.Pet./307/2024</a>	TAMARANA BALA SAPTAGIRI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. B CHOWDHURY IMSENKALA	PP, ASSAM
21	<a href="#">AB/703/2024</a>	RASID ALI @ MD. ROSHID ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
22	<a href="#">AB/706/2024</a>	FALANI BEGUM AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R DE MR P NEOG MS. D PATHAK	PP, ASSAM
23	<a href="#">AB/709/2024</a>	TARUN KUMAR SEAL <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
24	<a href="#">AB/725/2024</a>	GOKUL DUTTA @ GAKUL DUTTA @ MAINA <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN MR D J DAS	PP, ASSAM
<b><u>ADMISSION</u></b>				
25	<a href="#">Crl.Pet./805/2022</a> B/O	RAJAT PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S SAHU MS M BORAH	MR. R C SAIKIA (R2) MS. K SAIKIA (R2) MS. N DEY (R2) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
26	<a href="#">Bail Appln./694/2024</a> FIXED	MUNIN BARMAN @ MOON BARMAN <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING	PP, ASSAM
27	<a href="#">Bail Appln./711/2024</a> FIXED	ARUP KR DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. B CHOWDHURY MR. N MAHAJAN	PP, ASSAM
28	<a href="#">Bail Appln./751/2024</a> FIXED	AJMAL HUSSAIN <b>Versus</b> THE S TATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
29	<a href="#">AB/62/2024</a> FIXED	MD SHAHEB ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

30	<a href="#">AB/194/2024</a> WITH OFFICE NOTE	HATIM ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI MS. S NEWAR	MS. S T HOQUE PP, ASSAM
31	<a href="#">AB/227/2024</a> FIXED	JAYEN UDDIN @ JOYENUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
32	<a href="#">AB/282/2024</a> FIXED	AMAR KUMAR BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
33	<a href="#">AB/391/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	DULAL KAZI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM	PP, ASSAM
34	<a href="#">AB/478/2024</a> FIXED	MOFIDUL ISLAM @ MOFIDUL HOQUE AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A ALI MR S ISLAM MR. Y ALI	PP, ASSAM
35	<a href="#">AB/498/2024</a> FIXED	INJAMUL HAQUE @ INZAMAMUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
36	<a href="#">AB/530/2024</a> FIXED	DHAIRJYA RAM DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
37	<a href="#">AB/588/2024</a> FIXED	ASHUTOSH KUMAR AND ANR <b>Versus</b> THE STATE OF ASSAM	F K R AHMED J UDDIN MRS. H THAKURIA	PP, ASSAM
<b>ORDERS</b>				
38	<a href="#">Crl.A./322/2023</a> WITH OFFICE NOTE, LCR 4 FILES, B/O <b>WITH</b> <a href="#">I.A.(Crl.)/790/2023</a> <b>in</b> Crl.A./322/2023	RAHUL MODAK <b>Versus</b> THE STATE OF ASSAM AND ANR.  RAHUL MODAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR P K BASU MR A BANERJEE  MR. N SARKAR MR M RAHMAN MS A HUSSAIN MR P K BASU MR A BANERJEE	PP, ASSAM  PP, ASSAM
39	<a href="#">Crl.Pet./568/2023</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	SATYAJIT DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R BORA	PP, ASSAM
40	<a href="#">I.A.(Crl.)/1224/2023</a> CRL.PET. 1179/2023(D/O), B/O <b>in</b> Crl.Pet./1179/2023	MD. MUNTAZ ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A ALI MS. M KHATUN	PP, ASSAM
41	<a href="#">Crl.Pet./1323/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	NOSHER ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
42	<a href="#">Tr.P.(Crl.)/8/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR. A GANGULY MR T CHHETRI	PP, ASSAM
43	<a href="#">Crl.Pet./68/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	RAJARSHI CHAKRABORTY <b>Versus</b> SHANTANA BHATTACHARJEE (CHAKRABORTY) @ SHANTANA BHATTACHARJEE	MR. S K JAIN MR. R K JAIN	
44	<a href="#">I.A.(Crl.)/206/2024</a> FIXED <b>in</b> Crl.A./534/2024 <b>WITH</b> <a href="#">Crl.A./534/2024</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Crl.)/535/2024</a> (Filing Number)	RAJU CHAUHAN <b>Versus</b> THE STATE OF ASSAM  RAJU CHAUHAN <b>Versus</b> THE STATE OF ASSAM E  RAJU CHAUHAN <b>Versus</b> THE STATE OF ASSAM E	MR. D GOGOI MR. R BORA MR. D. BORAH  MR. R BORA  MR. R BORA	PP, ASSAM

45 [I.A.\(CrI.\)/259/2024](#)  
in CrI.Rev.P./1944/2024

DIRECTORATE OF ENFORCEMENT,  
**Versus**  
SARADHA REALTY INDIA LTD. AND 2  
ORS.

MR. R K D CHOUDHURY  
DY.S.G.I.

**WITH**  
[CrI.Rev.P./1944/2024](#)  
(Filing Number)

Directorate Of Enforcement  
**Versus**  
Saradha Realty India Ltd

RANJIT KUMAR DEV  
CHOUDHURY

**HEARING**

46 [CrI.Pet./52/2021](#)  
WITH LCR 2 FILES, FIXED

SMT. MOMENA BEWA AND 4 ORS  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. P C DEY

MR. A SHARMA (R2)  
PP, ASSAM

**WITH**  
[I.A.\(CrI.\)/46/2024](#)  
in CrI.Pet./52/2021

MAYNUL HOQUE,  
**Versus**  
THE STATE OF ASSAM AND ANR

MR P C DEY

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
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20)	MR. M K DAS	18-03-2024	To	19-03-2024
21)	MS B DEVI	18-03-2024	To	20-03-2024

# Gauhati High Court At Guwahati



The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh

**GAUHATI HIGH COURT**

**PRODUCTION CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

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[ For Monday, 18th March 2024 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF PRODUCTION , IF TIME PERMITS. ]

[ AT ]

**BEFORE:**  
**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**  
**COURT NO.: 17**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
			<b><u>ADMISSION</u></b>	
1.	RERA APPEAL/15551/2023/(Filing No.) WITH OFFICE NOTE	DINESH SHARMA <b>Versus</b> PINKY BHANSHALI AND 2 ORS (E)	MR. M K SAH	

NOTE:-

NO REQUEST OF PASSOVER OR ADJORNMENT SHALL BE ENTERTAINED IN HEARING MATTERS

Causelists generated on //

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LEAVE NOTE OF ADVOCATES FOR 18/03/2024  
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17)	MR. M K DAS	18-03-2024	To	19-03-2024
18)	MS B DEVI	18-03-2024	To	20-03-2024